

Minutes of Exim Facilitation Committee (EFC) meeting No. 08/AM24 dated 21.11.2023 for Import of Restricted Items

Meeting No. 08/AM 24 of Exim Facilitation Committee (EFC) was held on 21.11.2023 at 3.00 PM in Room No.13, Vanijya Bhawan, New Delhi under the chairmanship of Shri SBS Reddy, Additional Director General of Foreign Trade to consider the applications for import of restricted items.

2. The following members attended the meeting:

- (i) Shri Md. Moin Afaque, Dy. DGFT, DGFT
- (ii) Shri Vinod Kumar, Assistant Commissioner (Forestry), MoEF&CC (SU Division)
- (iii) Shri Kapil Kumar, Under Secretary, M/o P&NG
- (iv) Shri Dheeraj Kumar Meena, Under Secretary, LEI Division, DPIIT
- (v) Shri Nitin Bharti, (SO), M/o Mines
- (vi) Shri Prasenjeet Navgire, Technical Expert (CITES), Wildlife Division, MoEF&CC
- (vii) Dr. Puneet Ranjan, Livestock Officer, DAHD
- (viii) Shri O.P Sharma, Consultant, D/o C&P

3. Total number of cases considered in the meeting was **341**. The committee decided that as in the past, all NOC/documents received/conveyed by the concerned committee members will be incorporated in the minutes as and when uploaded. Accordingly **126** cases have been approved, **19** cases have been rejected, **07** cases have been closed and **183** cases have been deferred. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee.

4. The details for the approved cases will follow:

Part 1	D/o DAH&D					
Sl.	Name of the applicant	Date	of	Item for import	ITC (HS)	Status

No.	(M/s.) & HQ File No.	receipt		Code)	
1.	J. K. TRUST BOMBAY HQRXIMLAPPLY0000 0131AM24	19.4.2023	285 NOS BOVINE SEMEN OF GIR BULL (IVA FIV DE BRAS), etc	05111000	Comments sought from DAH&D on 20.4.2023. DAH&D vide email dated 11.05.2023 has sought information from the firm. Firm sent the reply to the DAHD on 19.05.2023. DAH&D informed the committee that the case is under examination with them.
2.	CHITALE GENUS ABS (INDIA) PRIVATE LIMITED HQRXIMLAPPLY0000 0684AM24	24.5.2023	60000 Nos. Bovine Semen	05111000	Comments sought from DAH&D on 15.6.2023. DAH&D informed the committee that the case is under examination with them.
3.	Tafla Rashid Bawazir HQRXIMLAPPLY0000 1135AM24	10.7.2023	1 nos. Personal Pet cat Persian mix- breed	01061900	Comments sought from DAH&D on 11.7.2023. DAH&D vide email dated 18.10.2023 has sought information from the firm. The committee decided to send reminder to the firm. The committee decided to reject the case as no reply has been received from the applicant.
4.	VIMKUDA ENTERPRISE HQRXIMLAPPLY0000 1325AM24	1.8.2023	100050 NOS Bovine frozen semen	05111000, 05119991	Comments sought from DAH&D on 1.8.2023. DAH&D vide email dated 16.08.2023 has sought information from the applicant DAH&D informed the committee that the case is under examination with them.
5.	ANMOL KAUR DHALI WAL HQRXIMLAPPLY0000 1628AM24	30.8.2023	01 No. of Dog	01061900	Comments sought from DAH&D on 31.8.2023 The committee decided to reject the case as no reply has been received from the applicant.
6.	HARDEEP KAUR HQRXIMLAPPLY0000 1629AM24	30.8.2023	01 No. of Dog	01061900	Comments sought from DAH&D on 31.8.2023 The committee decided to reject the case as no reply has been received from the applicant.
7.	FORTUNE ASSOCIATES HQRXIMLAPPLY0000 1642AM24	1.9.2023	10 Pcs. Llama	01061300	Comments sought from DAH&D on 4.9.2023 DAH&D vide email dated 18.10.2023 has sought information from the firm. DAH&D informed the committee that the case is under examination with them.

8.	GREENLANDS FARM HQRXIMLAPPLY0000 1650AM24	2.9.2023	10 PRS LLAMA(DOMES TIC ANIMALS)	01061300	Comments sought from DAH&D on 4.9.2023. DAHD vide email dated 18.10.2023 has sought information from the firm. The committee decided to reject the case as no reply has been received from the applicant.
9.	DELTA EXIM SERVICES HQRXIMLAPPLY0000 1704AM24	9.9.2023	10 PRS Alpaca Vicugnapacos (Domestic animal non-cites listed)	01061300	Comments sought from DAH&D on 11.9.2023. DAHD vide email dated 19.10.2023 has sought information from the firm. Committee decided to send a reminder to the applicant. The committee decided to reject the case as no reply has been received from the applicant.
10.	Alisha Sharma HQRXIMLAPPLY0000 1722AM24	12.9.2023	01 No. of Dog	01061900	Comments sought from DAH&D on 12.9.2023. DAHD vide email dated 19.10.2023 has sought information from the firm. The committee decided to reject the case as no reply has been received from the applicant.
11.	ZoiaDavtian HQRXIMLAPPLY0000 1806AM24	20.9.2023	1 No. of Cat	01039100	Recommended by DAHD vide OM dated 30.10.2023 The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 30.10.2023.
12.	IanaIukhnevich HQRXIMLAPPLY0000 1853AM24	23.9.2023	2 Nos. of Cat	01039100	Recommended by DAHD vide OM dated 07.11.2023 The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 07.11.2023.
13.	SHALINI VERMA HQRXIMLAPPLY0000 1877AM24	26.9.2023	1 No. of Cat	01061900	Recommended by DAHD vide OM dated 30.10.2023 The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 30.10.2023
14.	YERAVADA STUD AND AGRICULTURAL FARM HQRXIMLAPPLY0000	3.10.2023	2 Nos. of Horses	01012100	Comments sought from AH&D on 5.10.2023 DAHD informed the committee that the case is under examination with them.

	1931AM24				
15.	RITVIK SHARMA HQRXIMLAPPLY0000 1946AM24	5.10.2023	1 No. of Cat	01061900	Recommended by DAHD vide OM dated 27.10.2023 The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 27.10.2023.
16.	Nirali Shah HQRXIMLAPPLY0000 1995AM24	9.10.2023	1 No. of Dog	01069000	Recommended by DAHD vide OM dated 23.10.2023 The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 23.10.2023 and subject to submission of required documents.
17.	Manisha Meka HQRXIMLAPPLY0000 2006AM24	10.10.2023	1 No. of Dog	01061900	Recommended by DAHD vide OM dated 27.10.2023 The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 27.10.2023 and subject to submission of required documents.
18.	Olga Zagorodneva HQRXIMLAPPLY0000 2003AM24	9.10.2023	2 Nos. of Dog	01039100	Recommended by DAHD vide OM dated 23.10.2023 The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 23.10.2023 and subject to submission of required documents.
19.	AkshathaAnantharamu HQRXIMLAPPLY0000 2020AM24	11.10.2023	1 No. of Dog	01039100	Recommended by DAHD vide OM dated 26.10.2023 The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 26.10.2023 and subject to submission of required documents.
20.	Ashley Simonds HQRXIMLAPPLY0000 2064AM24	15.10.2023	1 No. of Dog	1061900	Recommended by DAHD vide OM dated 03.11.2023 The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 03.11.2023 and subject to submission of required documents.

21.	Shivank Mishra HQRXIMLAPPLY0000 2063AM24	14.10.2023	1 No. of Dog	01012990	Recommended by DAHD vide OM dated 26.10.2023 The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 26.10.2023 and subject to submission of required documents.
22.	Jasmine Singh HQRXIMLAPPLY0000 2059AM24	13.10.2023	1 No. of Dog	01061900	Recommended by DAHD vide OM dated 26.10.2023 The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 26.10.2023 and subject to submission of required documents.
23.	Alyssa Parham HQRXIMLAPPLY0000 2066AM24	16.10.2023	1 No. of Dog	01061900	Recommended by DAHD vide OM dated 26.10.2023 The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 26.10.2023 and subject to submission of required documents.
24.	Nitin Gupta HQRXIMLAPPLY0000 2075AM24	16.10.2023	1 No. of Dog	01061900	Recommended by DAHD vide OM dated 26.10.2023 The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 26.10.2023 and subject to submission of required documents.
25.	Titiksha Singhal HQRXIMLAPPLY0000 2091AM24	16.10.2023	1 No. of Dog	01061900	Recommended by DAHD vide OM dated 26.10.2023 The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 26.10.2023 and subject to submission of required documents.
26.	SK TRADING CO HQRXIMLAPPLY0000 2095AM24	17.10.2023	150 Nos. of Pigeon	01063900	Comments sought from AH&D on 17.10.2023 DAHD informed the committee that the case is under examination with them.
27.	Yuvarani Selvam HQRXIMLAPPLY0000 2111AM24	17.10.2023	1 No. of Dog	01061900	Recommended by DAHD vide OM dated 26.10.2023 The committee decided to approve the case

					subject to the conditions mentioned in the DAHD OM dated 26.10.2023 and subject to submission of required documents.
28.	Devaraja Bhargavi Reddy HQRXIMLAPPLY0000 2113AM24	17.10.2023	1 No. of Dog	01061900	Recommended by DAHD vide OM dated 16.11.2023 The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 16.11.2023 and subject to submission of required documents.
29.	J STAR STUD FARM HQRXIMLAPPLY0000 2136AM24	18.10.2023	3 Nos. of Horses	01012100	Recommended by DAHD vide OM dated 10.11.2023 The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 10.11.2023.
30.	Neha Reddy Munugala HQRXIMLAPPLY0000 2143AM24	19.10.2023	1 No. of Dog	01061900	Recommended by DAHD vide OM dated 07.11.2023 The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 07.11.2023 and subject to submission of required documents.
31.	Amanjot Sethi HQRXIMLAPPLY0000 2167AM24	20.10.2023	1 No. of Dog	01061900	The Committee decided to approve the case on Ex-post facto basis.
32.	Irina Polina HQRXIMLAPPLY0000 2211AM24	21.10.2023	1 No. of Dog	01013020	Recommended by DAHD vide OM dated 07.11.2023 The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 07.11.2023 and subject to submission of required documents.
33.	Varvara Kovalenko HQRXIMLAPPLY0000 2200AM24	21.10.2023	2 Nos. of Cat	01061900	Recommended by DAHD vide OM dated 07.11.2023 The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 07.11.2023 and subject to submission of required documents.
34.	Nuvert Bioscience LLP	21.10.2023	9001 Nos.	05111000	Comments sought from AH&D on 25.10.2023

	HQRXIMLAPPLY0000 2201AM24	3	AARDEMA MOONDANCE- ET, PEAK FRISKET -ET etc.		DAHD informed the committee that the case is under examination with them.
35.	Mohini Limbodia HQRXIMLAPPLY0000 2188AM24	21.10.202 3	1 No. of Cat	01061900	The Committee decided to approve the case on Ex-post facto basis.
36.	INDIAN INSTITUTE OF TECHNOLOGY KANPUR HQRXIMLAPPLY0000 2215AM24	23.10.202 3	2 Nos of mice strain C57BL/6	01061900	Comments sought from AH&D on 25.10.2023. DAHD informed the committee that the case is under examination with them.
37.	Supreen Kaur Chahal HQRXIMLAPPLY0000 2216AM24	23.10.202 3	1 No. of Dog	01061900	The Committee decided to approve the case on Ex-post facto basis.
38.	POONAWALLA ESTATES STUD AND AGRI FARM PRIVAE LIMITED HQRXIMLAPPLY0000 2235AM24	25.10.202 3	1 No. of Horse	01012100	Recommended by DAHD vide OM dated 17.11.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 17.11.2023.
39.	Maria Campian HQRXIMLAPPLY0000 2233AM24	25.10.202 3	1 No. of Cat	01061900	The Committee decided to approve the case on Ex-post facto basis.
40.	Shivani Panwar HQRXIMLAPPLY0000 2232AM24	24.10.202 3	1 No. of Dog	01061900	The Committee decided to approve the case on Ex-post facto basis.
41.	ROHIT BORA HQRXIMLAPPLY0000 2229AM24	24.10.202 3	1 No. of Dog	01061900	Recommended by DAHD vide OM dated 07.11.2023 The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 07.11.2023 and subject to submission of required documents.
42.	Kartik Sudhakar	25.10.202	1 No. of Dog	01061900	The Committee decided to approve the case on

	HQRXIMLAPPLY0000 2244AM24	3			Ex-post facto basis.
43.	Mantinder Singh HQRXIMLAPPLY0000 2251AM24	26.10.202 3	1 No. of Dog	01061900	Recommended by DAHD vide OM dated 07.11.2023 The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 07.11.2023 and subject to submission of required documents.
44.	Hanumant Vijay Chavan HQRXIMLAPPLY0000 2250AM24	26.10.202 3	1 No. of Dog	1061900	The Committee decided to approve the case on Ex-post facto basis.
45.	Vimalanathan Natarajan HQRXIMLAPPLY0000 2249AM24	25.10.202 3	1 No. of Dog	01061900	Recommended by DAHD vide OM dated 07.11.2023 The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 07.11.2023 and subject to submission of required documents.
46.	BIRLA INSTITUTE OF TECHNOLOGY AND SCIENCE HQRXIMLAPPLY0000 2271AM24	25.10.202 3	4 NOS B6,129S6-Chat tm2(cre)Lowl /J Strain 006410 Mice (Male/Female) Age 4-12 Weeks	01029090	Comments sought from AH&D on 27.10.2023 DAHD informed the committee that the case is under examination with them.
47.	Mohit Prashant Lokane HQRXIMLAPPLY0000 2310AM24	28.10.202 3	1 No. of Dog	01061900	Recommended by DAHD vide OM dated 03.11.2023 The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 03.11.2023 and subject to submission of required documents.
48.	AVINASH NANJUNDA SWAMY HQRXIMLAPPLY0000 2312AM24	29.10.202 3	1 No. of Dog	01061900	Recommended by DAHD vide OM dated 07.11.2023 The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 07.11.2023 and subject to submission of required documents.

49.	Parisa Azizi HQRXIMLAPPLY0000 2293AM24	27.10.2023	02 Nos. of Dog	01061900	Recommended by DAHD vide OM dated 07.11.2023 The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 07.11.2023 and subject to submission of required documents.
50.	DASHMESH STUD FARM HQRXIMLAPPLY0000 2279AM24	27.10.2023	08 Nos. of Horses	012100	Comments sought from AH&D on 30.10.2023 DAHD informed the committee that the case is under examination with them
51.	ROSHANAK BAHRAM ZADEH HQRXIMLAPPLY0000 2326AM24	30.10.2023	2 Nos. of Cat	01061900	Recommended by DAHD vide OM dated 07.11.2023 The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 07.11.2023.
52.	DIANA IUSIFOVA HQRXIMLAPPLY0000 2322AM24	22.10.2023	1 No. of Dog	01039100	Recommended by DAHD vide OM dated 07.11.2023 The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 07.11.2023 and subject to submission of required documents.
53.	SWATI YADAV HQRXIMLAPPLY0000 2327AM24	30.10.2023	1 No. of Dog	01061900	Recommended by DAHD vide OM dated 16.11.2023 The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 16.11.2023 and subject to submission of required documents.
54.	COUNCIL OF SCIENTIFIC AND INDUSTRIAL RESEARCH HQRXIMLAPPLY0000 2324AM24	30.10.2023	55PRS NOD.Cg- Prkdcscid/J; Jax stock number:001303; 5 male and 5 Female ect	01061900	Comments sought from AH&D on 31.10.2023 DAHD informed the committee that the case is under examination with them
55.	VASUDHA GULATI HQRXIMLAPPLY0000	31.10.2023	1 No. of Dog	01061900	Comments sought from AH&D on 01.11.2023 DAHD informed the committee that the case is

	2338AM24				under examination with them
56.	Tanaz Pavri Wilson HQRXIMLAPPLY0000 2343AM24	31.10.2023	1 No. of Dog	01061900	Recommended by DAHD vide OM dated 17.11.2023 The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 17.11.2023 and subject to submission of required documents.
57.	Soumya Mukherjee HQRXIMLAPPLY0000 2359AM24	2.11.2023	1 No. of Dog	01013020	Comments sought from AH&D on 03.11.2023 DAHD informed the committee that the case is under examination with them
58.	Olga Alieva HQRXIMLAPPLY0000 2358AM24	1.11.2023	1 No. of Dog	01061900	Recommended by DAHD vide OM dated 16.11.2023 The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 16.11.2023 and subject to submission of required documents.
59.	MAYURIKA PANSARI HQRXIMLAPPLY0000 2368AM24	2.11.2023	1 No. of Cat	01064190	Recommended by DAHD vide OM dated 16.11.2023 The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 16.11.2023
60.	Mayurika Pansari HQRXIMLAPPLY0000 2367AM24	2.11.2023	1 No. of Dog	01064190	The committee noted that this is a duplicate application. Accordingly, the committee decided to close the case.
61.	Ruchita Poddar HQRXIMLAPPLY0000 2365AM24	2.11.2023	1 No. of Dog	01061900	Recommended by DAHD vide OM dated 16.11.2023 The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 16.11.2023 and subject to submission of required documents.
62.	AURIGENE ONCOLOGY LIMITED HQRXIMLAPPLY0000 2371AM24	3.11.2023	7000 NOS RATS (SEX-M/F), RATS (SEX-M/F)	01069000	Comments sought from AH&D on 03.11.2023 DAHD informed the committee that the case is under examination with them
63.	VISHAL GOSWAMI HQRXIMLAPPLY0000	04.11.2023	1 No. of Dog	01061900	Recommended by DAHD vide OM dated 09.11.2023

	2397AM24				The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 09.11.2023 and subject to submission of required documents.
64.	Jasmeen Brar HQRXIMLAPPLY0000 2402AM24	4.11.2023	1 No. of Dog	01069000	Recommended by DAHD vide OM dated 16.11.2023 The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 16.11.2023 and subject to submission of required documents.
65.	Muskaan Sarai HQRXIMLAPPLY0000 2413AM24	7.11.2023	1 No. of Dog	01061900	Comments sought from AH&D on 08.11.2023 DAHD informed the committee that the case is under examination with them
66.	Priyankaa Jayaprakash HQRXIMLAPPLY0000 2412AM24	7.11.2023	2 NOS Green Cheek Conure	01063200	Comments sought from AH&D on 08.11.2023 DAHD informed the committee that the case is under examination with them
67.	MEHER DMELLO HQRXIMLAPPLY0000 2409AM24	30.10.2023	1 No. of Dog	01061900	Comments sought from AH&D on 07.11.2023 DAHD informed the committee that the case is under examination with them
68.	Vishwa Patel HQRXIMLAPPLY0000 2434AM24	8.11.2023	1 No. of Dog	01061900	Recommended by DAHD vide OM dated 14.11.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 14.11.2023 and subject to submission of required documents.
69.	Mariia Dubyna HQRXIMLAPPLY0000 2432AM24	7.11.2023	1 No. of Dog	01061900	Comments sought from AH&D on 08.11.2023 DAHD informed the committee that the case is under examination with them
70.	Rohit Singh HQRXIMLAPPLY0000 2450AM24	9.11.2023	1 No. of Dog	01061900	Recommended by DAHD vide OM dated 10.11.2023 The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 10.11.2023 and subject to submission of required documents.
71.	SAMEER CHAUDHARY	8.11.2023	04 Nos. of Horses	01012910	Comments sought from AH&D on 9.11.2023 DAHD informed the committee that the case is

	HQRXIMLAPPLY0000 2448AM24				under examination with them
72.	Anadi K Duitta HQRXIMLAPPLY0000 2452AM24	9.11.2023	1 No. of Dog	01061900	The Committee decided to approve the case on Ex-post facto basis.
73.	Arti Chandra HQRXIMLAPPLY0000 2468AM24	10.11.2023	1 No. of Dog	01069000	Recommended by DAHD vide OM dated 17.11.2023 The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 17.11.2023 and subject to submission of required documents.
74.	DABWALI TRANSPORT COMPANY LIMITED HQRXIMLAPPLY0000 2465AM24	9.11.2023	578 NOS Gir Cattle-Female Gir Cows, Gir Cattle Semen Etc.	01022110	Comments sought from AH&D Panjab on 14.11.2023 DAHD informed the committee that the case is under examination with them
75.	Danique Kenter HQRXIMLAPPLY0000 2463AM24	30.10.2023	1 No. of Dog	01039100	Recommended by DAHD vide OM dated 17.11.2023 The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 17.11.2023 and subject to submission of required documents.
76.	Prabhjot Kaur HQRXIMLAPPLY0000 2464AM24	9.11.2023	1 No. of Dog	01069000	Recommended by DAHD vide OM dated 17.11.2023 The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 17.11.2023 and subject to submission of required documents.
77.	Dmitrii Tsorionov HQRXIMLAPPLY0000 2513AM24	11.11.2023	1 No. of Dog	01039100	Recommended by DAHD vide OM dated 17.11.2023 The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 17.11.2023 and subject to submission of required documents.
78.	MAMTA B PATEL HQRXIMLAPPLY0000	10.11.2023	2 Nos. of Dog	01061900	The Committee decided to approve the case on Ex-post facto basis.

	2503AM24				
79.	Stacey L. Krauss HQRXIMLAPPLY0000 2504AM24	10.11.2023	1 No. of Dog	01061900	Recommended by DAHD vide OM dated 17.11.2023 The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 17.11.2023 and subject to submission of required documents.
80.	Veena Dahotre HQRXIMLAPPLY0000 2478AM24	10.11.2023	1 No. of Dog	01061900	Recommended by DAHD vide OM dated 17.11.2023 The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 17.11.2023 and subject to submission of required documents.
81.	Mariia Dubyna HQRXIMLAPPLY0000 2432AM24	07.11.2023	1 No. of Dog	01061900	Comments sought from AH&D on 14.11.2023 DAHD informed the committee that the case is under examination with them
82.	Mary Sikes HQRXIMLAPPLY0000 2523AM24	13.11.2023	1 No. of Cat	01061900	Recommended by DAHD vide OM dated 21.11.2023 The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 21.11.2023.
83.	Shreya Hrushikesh Rajwade HQRXIMLAPPLY0000 2524AM24	13.11.2023	1 No. of Dog	01019090	Recommended by DAHD vide OM dated 21.11.2023 The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 21.11.2023 and subject to submission of required documents.
Part 2	D/oDAH&D and MoEF&CC (WL)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
84.	INDIRA GANDHI ZOOLOGICAL PARK VISAKHAPATNAM HQRXIMLAPPLY0000	5.1.2023	12 nos. Aldabra Giant Tortoise (Geochelone)	01062000	Recommended by DAHD vide OM dated 09.02.2023. MoEF&CC vide OM dated 30.01.2023 has sought information from the firm. Committee

	2167AM23		gigantean)		decided to issue a final reminder to the applicant. Reminder sent on 17.08.2023. Reply received from the firm on 25.08.2023 MoEF&CC (WL) informed the committee that the case is under examination with them
85.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY0000 2459AM23	27.2.2023	30 nos. Hippopotamus	01069000	Recommended by DAHD vide OM dated 23.03.2023 Comments sought from MOEF (WL) on 28.02.2023. MoEF&CC (WL) vide email dated 19.04.2023 has sought some information from the firm.
86.	SHREE SHARDA LIVE EXOTICS HQRXIMLAPPLY0000 2596AM23	13.3.2023	32 Nos. Silvery marmoset (Micoargentatus); Emperor 14 rang-ut (saguinus imperator); Goldies marmoset (callimicogoeldii); Golden lion 14 rang-ut (Leontopithecus rosalia) etc.	01061100	Recommended by DAHD vide OM dated 29.03.2023. Comments sought from MOEF (WL) on 14.3.2023. MoEF&CC (WL) vide email dated 12.04.2023 has sought some information from the firm. Committee decided to issue a final reminder to the applicant. Firm sent the reply to the MoEF&CC (WL) on 28.06.2023. Committee decided to close the application till further inputs are received.
87.	RADHE KRISHNA TEMPLE ELEPHANT WELFARE TRUST HQRXIMLAPPLY0000 0198AM24	27.4.2023	3 NOS African Elephant (Loxodonta africana) (ID: 0985100005802297) (FEMALE), African Elephant (Loxodonta africana) (ID: 0985100005804035) (FEMALE),	01061900	Recommended by DAHD vide OM dated 18.05.2023 Comments sought from MOEF(WL) on 28.4.2023 MoEF&CC (WL) vide email dated 13.06.2023 has sought information from the firm.

			African Elephant (Loxodonta africana) (ID: 977200001064306) (FEMALE)		
88.	SYNGENE SCIENTIFIC SOLUTIONS LIMITED HQRXIMLAPPLY0000 0143AM24	21.4.2023	160 NOS Male Cynomolgus monkey Liver Microsome, 10mg & Male Cynomolgus monkey Liver S9, 30mg	05119999	Recommended by DAHD vide OM dated 22.06.2023. Comments sought from MoEF&CC(WL) on 5.6.2023. Committee decided to remind MoEF&CC(WL) to provide their final inputs in the forthcoming EFC.
89.	STILL WATER AQUATICS HQRXIMLAPPLY0000 0939AM24	17.6.2023	60 NOS Poison dart frogs	01062000	Recommended by DAHD vide OM dated 10.07.2023. MoEF&CC(WL) vide letter dated 14.09.2023 has sought information from the firm. Reply received from the applicant has been forwarded to MoEF&CC(WL) for their examination.
90.	RADHE KRISHNA TEMPLE ELEPHANT WELFARE TRUST HQRXIMLAPPLY0000 1009AM24	23.6.2023	212 NOS. Aru Island Eclectus Parrot (Eclectus roratus aruensis) (M:F:3:3) etc.	01063200	Recommended by DAHD vide OM dated 24.07.2023. Comments sought from MOEF(WL) on 26.6.2023
91.	West Bengal Zoo Authority HQRXIMLAPPLY0000 1240AM24	21.7.2023	2 NOS Red Panda (Ailurus fulgens fulgens)	01061900	Recommended by DAHD vide OM dated 22.08.2023. Recommended by MoEF&CC(WL) vide OM F.No.3-42/2022-WL dated 06.11.2023. The committee decided to recommend the case for the approval of competent authority.
92.	ARAGEN LIFE SCIENCES LIMITED	24.7.2023	60 NOS Male Cynomolgus	30012090	Recommended by DAHD vide OM dated 22.08.2023.

	HQRXIMLAPPLY0000 1258AM24		Monkey Cryosuspension Hepatocytes, CITES, 5 million , Male Cynomolgus Monkey Liver Microsomes, CITES, 10 mg		Comments sought from MOEF(WL) on 25.7.2023 MoEF&CC (WL) vide email dated 02.08.2023has sought information from the firm.
93.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY0000 1418AM24	9.8.2023	16 NOS Snow leopard (Pantherauncia) (M:F: 1:1),Clouded leopard (Neofelisnebulosa) (M:F: 3:2)	01069000	Comments sought from DAHD on 10.08.2023 Comments sought from MOEF(WL) on 10.8.2023
94.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY0000 1466AM24	14.8.2023	09 NOS Carpathian lynx (Lynx lynxcarpathicus) (M:F: 1:1)	01061900, 01061100	Recommended by DAHD vide OM dated 18.08.2023. Comments sought from MOEF(WL) on 16.8.2023
95.	KEVADIA JUNGLE SAFARI (SARDAR PATEL ZOOLOGICAL PARK) SOCIETY HQRXIMLAPPLY0000 1740AM24	13.9.2023	3 African lion (Panthera leo)	10611000, 01061900	The Committee decided to recommend the case on Ex-Post facto basis.
96.	GREENS ZOOLOGICAL,	20.9.2023	7 NOS Red-cheeked	01061100, 01061900,	Recommended by DAHD vide OM dated 26.09.2023.



	RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY0000 1816AM24		gibbon (Nomascusgabriella e) (M:F: 1:1), Rusty spotted cat (Prionailurusrubigi nosusphilipsi) (M:F: 1:1) etc.	01069000	Comments sought from MOEF(WL) on 21.9.2023 MoEF&CC (WL) vide email dated 29.09.2023 has sought information from the firm.
97.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY0000 1960AM24	5.10.2023	90 Nos. Puma (Puma concolor) (M:F:12:18), Jaguar (Panthera onca) (M:F:13:17) etc.	01069000	Comments sought from AH&D on 6.10.2023 Comments sought from MOEF(WL) on 6.10.2023
98.	SYNGENE INTERNATIONAL LIMITED HQRXIMLAPPLY0000 2153AM24	19.10.202 3	65 VLS Male Cynomolgus Monkey Cryosuspension Hepatocytes, 5 million, Male Cynomolgus Monkey Liver Microsomes, 20mg/mL - 0.5 ML vial	05119999	Comments sought from AH&D on 19.10.2023 Comments sought from MOEF(WL) on 19.10.2023
99.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY0000 2185AM24	20.10.202 3	12 Nos Tiger (Panthera tigris) (M:F:11:1)	01069000	Recommended by DAHD vide OM dated 03.11.2023. Recommended by MoEF&CC (WL) vide OM dated 27.10.2023. The committee decided to recommend the case of animals for the consideration of competent authority.



100.	KEVADIA JUNGLE SAFARI (SARDAR PATEL ZOOLOGICAL PARK) SOCIETY HQRXIMLAPPLY0000 2304AM24	28.10.2023	2 Nos Jaguar (Panthera onca)	01061900, 01061100	The Committee decided to recommend the case on Ex-post facto basis.
101.	KEVADIA JUNGLE SAFARI (SARDAR PATEL ZOOLOGICAL PARK) SOCIETY HQRXIMLAPPLY0000 2276AM24	27.10.2023	2 Nos. Sumatran orangutan (Pongo abelii)	01061100	The Committee decided to recommend the case on Ex-post facto basis.
102.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY0000 2517AM24	13.11.2023	288 Nos. of Animals	01061900	Recommended by DAHD vide OM dated 14.11.2023. Recommended by MoEF& CC (WL) vide OM dated 15.11.2023. The committee decided to recommend the case for the consideration of competent authority.
Part 3	MoEF&CC (WL)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
103.	ADINATH VETERINARY PRODUCTS PRIVATE LIMITED HQRXIMLAPPLY0000 2021AM24	11.10.2023	1 set Pneu-dart CO2 based long range barrel dart projector with accessories G2, X-Caliber with Red Dot sig	93040000	Recommended by MoEF& CC (WL) vide OM dated 07.11.2023 The committee decided to approve the case for supply to Forest Department, Madhya Pradesh subject to the conditions mentioned in the MoEF&CC(WL) OM dated 07.11.2023
104.	A & S CREATIONS HQRXIMLAPPLY0000	10.11.2023	OrnitelaOrniTrack 10g Tag with	85269190	Recommended by MoEF& CC (WL) vide OM dated 21.11.2023.

	2472AM24		standard accessories 2NOS		The committee decided to approve the case for supply to Deputy Conservator of Forest, Sasan Gir, Gujarat subject to the conditions mentioned in the MoEF&CC(WL) OM dated 21.11.2023
105.	A & S CREATIONS HQRXIMLAPPLY0000 2473AM24	10.11.2023	GeoTrak Solar PTT Tags with Standard accessories 3.0NOS	85269190	Recommended by MoEF& CC (WL) vide OM dated 21.11.2023. The committee decided to approve the case for supply to Deputy Conservator of Forest, Sasan Gir, Gujarat subject to the conditions mentioned in the MoEF&CC(WL) OM dated 21.11.2023
106.	A & S CREATIONS HQRXIMLAPPLY0000 2476AM24	10.11.2023	OrnitelaOrniTrack L-40 with standard accessories 4.000 NOS	85269190	Recommended by MoEF& CC (WL) vide OM dated 21.11.2023. The committee decided to approve the case for supply to Deputy Conservator of Forest, Sasan Gir, Gujarat subject to the conditions mentioned in the MoEF&CC(WL) OM dated 21.11.2023
107.	A & S CREATIONS HQRXIMLAPPLY0000 2475AM24	10.11.2023	OrnitelaOrniTrack 25g Tag with Standard accessories 4.000 NOS	85269190	Recommended by MoEF& CC (WL) vide OM dated 21.11.2023. The committee decided to approve the case for supply to Deputy Conservator of Forest, Sasan Gir, Gujarat subject to the conditions mentioned in the MoEF&CC(WL) OM dated 21.11.2023
108.	A & S CREATIONS HQRXIMLAPPLY0000 2477AM24	10.11.2023	OrnitelaOrniTrack 10g Tag with standard accessories 5.000 NOS	85269190	Recommended by MoEF& CC (WL) vide OM dated 21.11.2023. The committee decided to approve the case for supply to Deputy Conservator of Forest, Sasan Gir, Gujarat subject to the conditions mentioned in the MoEF&CC(WL) OM dated 21.11.2023
Part 4	D/o Fisheries				

Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
109.	RIDAAN INDIA INTERNATIONAL HQRXIMLAPPLY0000 1569AM24	23.8.2023	24 NOS BALL PYTHON – MALE , BALL PYTHON – FEMALE	1062000	Comments sought from MoEF&CC (WL) on 18.10.2023. Comments sought from DAHD on 18.10.2023.
110.	PETPLAZA HQRXIMLAPPLY0000 1643AM24	1.9.2023	1000 NOS ORNAMENTAL AQUATIC FISH	3011100	Comments sought from Dept of Fisheries on 4.9.2023 Fisheries vide email dated 13.10.2023 has sought information from the firm. DL issued on 18.10.2023.
111.	RAJ DINESH AGRAWAL HQRXIMLAPPLY0000 1783AM24	17.9.2023	1380000 NOS Albino Rainbow Shark, Angel Fish etc.	3011900	Comments sought from Dept of Fisheries on 18.9.2023
112.	FUTURE AQUATICS HQRXIMLAPPLY0000 1932AM24	3.10.2023	2275000 PCS Tinfoil Barb- Puntius schwanenfeldi / P. orphide / P.daruphani , Black Ruby Barb-Puntius nigrofasiatus etc.	3019900	Comments sought from Dept of Fisheries on 5.10.2023
113.	TITAN BIOTECH LTD. HQRXIMLAPPLY0000 2037AM24	12.10.2023	60000 Kgs DRIED TILAPIA FISH SCALES	05119190	Comments sought from Dept of Fisheries on 12.10.2023
114.	TITAN BIOTECH LTD. (TRANSFER FROM DELHI TO RAJ.)	20.10.2023	60000 KGS DRIED TILAPIA FISH SCALES	5119190	Comments sought from Dept of Fisheries on 25.10.2023

	HQRXIMLAPPLY0000 2172AM24				
115.	SHRUTI AQUACULTURE HQRXIMLAPPLY0000 2262AM24	26.10.2023	2525200 PCS Tinfoil Barb- Puntius schwanenfeldi / P. orphide / P.daruphani	3019900	Comments sought from Dept of Fisheries on 27.10.2023
116.	VIDHAAN SALES HQRXIMLAPPLY0000 2376AM24	2.11.2023	1426000 NOS ANGEL FISH (PTEROPHYLLU M SCALARE), ALBINO RAINBOW SHARK (LABEO FRENATUS) etc.	3011100	Comments sought from Dept of Fisheries on 03.11.2023
Part 5	Ministry of Steel				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
117.	AGRICAPITA INNOTECH PRIVATE LIMITED HQRXIMLAPPLY0000 2473AM23	28.2.2023	9.97 MT Tin and Articles Thereof, Nickle and Articles Thereof, Rubber and articles thereof and Aluminium and articles thereof	80020090, 75030090, 40040000	Comments sought from M/o Steel on 25.04.2023. M/o Steel vide email dated 20.11.2023 informed that the given item is not under their purview. The committee decided to seek comments from DPIIT.
118.	ARCELOR MITTAL NIPPON STEEL INDIA LIMITED HQRXIMLAPPLY0000 1152AM24	12.7.2023	3,00,000 MTS Millscale	26190090	Comments sought from M/o Steel vide email dated 14.07.2023 M/o Steel vide OM dated 02.08.2023 has provided comments and requested DGFT to also consider other crucial aspects such as clearance

					from MoEF&CC. Accordingly, the committee decided to seek comments from MoEF&CC.
Part 6	M/o Heavy Industries				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
119.	MRK IMPEX PRIVATE LIMITED HQRXIMLAPPLY0000 1158AM24	13.7.2023	5000 MTS Old & Used Iron & Steel Shaft and Crank Shaft (Obtained from Ship Breaking)	73269080	Comments received from MHI vide OM dated 28.08.2023. The committee decided to call for an inspection report from the concerned RA of DGFT. Inspection report received from RA Jaipur. The committee decided to examine the case on file.
120.	AMETEK INSTRUMENTS INDIA PRIVATE LIMITED HQRXIMLAPPLY0000 1276AM24	25.7.2023	8 NOS GENERAL FAN ASSEMBLY	87100000	Committee decided to direct the firm to approach DDP as per the Delegation of Powers as per Order dated 28.05.2018.
121.	MERLINHAWK AEROSPACE PRIVATE LIMITED HQRXIMLAPPLY0000 0991AM24	22.6.2023	127 NOS common mode filter 6MH, 6A , common mode filter 47UH,15A	85480000	Comments sought from DoT on 7.7.2023 DoT vide email dated 27.07.2023 has sought information from the firm. Letter issued to the firm on 27.07.2023. The committee decided to seek comments from DDP. Comments sought from DDP on 19.09.2023
122.	NTT COMMUNICATIONS INDIA NETWORK	13.4.2023	2 NOS 20 FT – Container No:	86090000	Comments sought from Meity and MHI on 25.7.2023. MHI vide OM dated 28.07.2023 has sought information from the firm. Response

	SERVICES PRIVATE LIMITED HQRXIMLAPPLY0000 0076AM24		XXXX640642/6 (Empty) -Old & Used , 20 FT - Container No: XXXX060127/8 (Empty) -old & used20		from the firm is awaited.
123.	LAXMI METAL WORKS HQRXIMLAPPLY0000 2033AM24	12.10.2023	3000 MT Old &Used Iron & Steel Shaft and Crank Shaft (Obtained from Ship Breaking)	73269080	Comments sought from MHI on 12.10.2023
124.	PSA AVTEC POWERTRAIN PRIVATE LIMITED HQRXIMLAPPLY0000 2217AM24	23.10.2023	75 Nos 9834798180-MB6 Gearbox	87084000	MHI vide OM dated 03.11.2023 has not recommended the case. Accordingly, the committee decided to reject the case as per comments received from MHI vide OM dated 03.11.2023.
Part 7	M/O MINES				
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
125.	LARSEN AND TOUBRO LIMITED HQRXIMLAPPLY0000 2395AM24	4.11.2023	8000MTS OMGRIT COPPER SLAG	26203090	Comments sought from M/oMines on 06.11.2023 M/o Mines informed the committee that the case is under examination with them.
Part 8	M/o P&NG				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
126.	J K ENGINEERING & TECHNOLOGY HQRXIMLAPPLY0000 0179AM24	25.4.2023	100 MTS SHELL SOL D60	27101290	Comments sought from P&NG on 26.4.2023. M/o P&NG vide email dated 13.07.2023 has informed that import request of Shell Sol D60(Quantity: 100MTS.)ITC HS Code 27101290) received from M/s JK Engineering &

					Technology is examined from PPAC and feedback received, the ITC HS Code of the product falls under 27101920. Hence, firm may be advised to submit revised application with ITC HS Code 27101920. Reminder sent on 19.09.2023& 22.09.2023.M/o P&NG vide email dated 13.10.2023 has sought some information from the firm. DL issued on 13.10.2023. The committee decided to send a final reminder to the applicant. Reminder sent to the firm on 14.11.2023. The committee decided to reject the case as no reply received from the firm.
127.	V.S.M.AQUA PORT HQRXIMLAPPLY0000 0401AM24	24.5.2023	525 MTS INDUSTRIAL SOLVENT KNOWN AS MINERAL SPIRITS	38140010 & 27102000	Committee noted that 1 ITC(HS) Code mentioned does not exist. Further, it has not been clarified by the applicant why application has been submitted under Restricted Imports. The committee decided to seek clarification from the firm.
128.	CHEMETALL INDIA PRIVATE LIMITED HQRXIMLAPPLY0000 0532AM24	9.6.2023	4700 LTR Petroleum oils and oils obtained from bituminous minerals (other than crude)	27102000	Comments sought from P&NG on 13.6.2023 M/o P&NG vide email dated 14.06.2023 has sought technical specifications from the firm. DL issued on 21.06.2023.Reminder sent to the firm on 19.09.2023.The committee decided to send a reminder to the applicant. Firm replied to the query of P&NG on 11.11.2023.
129.	CHEMETALL INDIA PRIVATE LIMITED HQRXIMLAPPLY0000 1201AM24	17.7.2023	4000 LTR 209010260 Ardrex 3965 (25 L)	27101920	Comments sought from P&NG on 20.07.2023 M/o P&NG vide email dated 05.07.2023 has sought technical specifications from the firm. DL issued on 24.08.2023.The committee decided to send a reminder to the applicant.Reminder sent to the firm on 14.11.2023. M/o P&NG informed the committee that the case is under examination with them.
130.	SRK PETROCHEMICALS	17.7.2023	108 MTS NAPHTHA	27101222	Comments sought from P&NG on 21.7.2023. Committee noted that the ITC(HS) Code

	LIMITED HQRXIMLAPPLY0000 1236AM24				mentioned is Free. The committee decided to seek clarification from the applicant. Clarification sought on 19.09.2023. Reminder sent on 19.10.2023 & 03.11.2023. The committee decided to close the case as no reply was received from the firm.
131.	HARDCASTLE PETROFER PRIVATE LIMITED HQRXIMLAPPLY0000 1510AM24	17.8.2023	516 MTS ISOPAR H FLUID, ISOPAR L FLUID	27101290	Comments sought from P&NG on 22.08.2023 M/o P&NG vide email dated 20.09.2023 has sought technical specifications from the firm. DL issued on 20.09.2023. M/o P&NG informed the committee that the case is under examination with them.
132.	JAI RESEARCH FOUNDATION HQRXIMLAPPLY0000 1513AM24	19.8.2023	40 LTR Condensates), vacuum tower, Gas oils (petroleum), light vacuum etc.	27101931	Recommended by M/o P&NG vide OM dated 17.11.2023. The committee decided to recommend the case subject to approval of competent authority.
133.	SNF(INDIA) PRIVATE LIMITED HQRXIMLAPPLY0016 2950AM22	13.8.2021	100000 KGS ISOPAR L (ISOPARAFFINIC HYDROCARBON S)	27101290	Comments sought from P&NG on 3.10.2023 M/o P&NG vide email dated 13.10.2023 has sought information from the firm. The committee decided to send a reminder to the applicant. Reminder sent to the firm on 14.11.2023. M/o P&NG informed the committee that the case is under examination with them
134.	SOLE BLOOM PRIVATE LIMITED HQRXIMLAPPLY0000 2157AM24	18.10.2023	5000 MTS HYDROCARBON SOLVENT (125/140)	27101920, 27101990	Comments sought from P&NG on 19.10.2023 M/o P&NG informed the committee that the case is under examination with them
135.	BOSCH LIMITED HQRXIMLAPPLY0000 2330AM24	31-10- 2023	16000LTR Diesel, EURO-6 Cert Fuel B7, Diesel fuel EN 590, Artic Tab 2B, Cl.4, Gasoline,	27101944	Comments sought from P&NG on 31.10.2023 M/o P&NG informed the committee that the case is under examination with them

			EURO 6 Cert Fuel E10 16000LTR, and Gasoline , CEC Legislative Fuel RF-02-08 E5 (EURO 5 Gasoline)		
Part 9	DoT and M/o Civil Aviation				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
136.	ECONOMIC EXPLOSIVES LIMITED HQRXIMLAPPLY0000 2244AM23	3.2.2023	1 no. MHR RPS-42 90-DEG SYSTEM	85261000	Comments sought from DoT on 6.2.2023. DoT vide email dated 09.02.2023 has requested to direct the applicant to obtain import license from Regional Licensing Office of WPC Wing for the items to be imported. Letter issued to the firm on 15.02.2023. Reply received from the firm and sent to the DoT on 23.06.2023. DoT vide email dated 25.07.2023 has sought information from the firm. DL issued on 22.09.2023. Reply received and sent to DoT on 17.10.2023. DoT vide email dated 20.11.2023 has sought information from the firm. DL issued on 21.11.2023. Recommended by DGCA vide email dated 11.09.2023.
137.	SHRI SAI SAMARTH TECHNICAL SERVICES HQRXIMLAPPLY0000 0145AM24	20.4.2023	2 UNT RACON HEKLEO-2 XR-I Band X (9.3GHz – 9.5GHz)”	85308000	Comments sought from DoT on 25.04.2023. DoT vide email dated 25.05.2023 has requested to direct the applicant to submit technical literature of the equipment being imported. Letter issued to the firm on 25.05.2023. Reply received from the firm has been forwarded to DoT. DoT vide email dated 25.07.2023 has sought information from the firm. DL issued on 25.07.2023. Reply received from the firm and

					sent to the DoT on 25.07.2023.
					Comments sought from DGCA on 25.4.2023. Comments received from DGCA vide email dated 25.09.2023.
138.	ABSTRACT CONCEPTS PRIVATE LIMITED HQRXIMLAPPLY0000 0193AM24	27.4.2023	3 UNT EA-XRN-9400 FMCW Radar Sensor, 10-10.5 GHz, Alpha wave Golf (Pty) Ltd., South Africa	85261000	Comments sought from DoT 28.04.2023. DoT vide email dated 24.05.2023 has requested to direct the applicant to obtain import license from Regional Licensing Office of WPC Wing for the items to be imported. DL issued on 25.05.2023. Reply received from the firm has been forwarded to DoT.
					Comments sought from DCGA on 28.4.2023
139.	UNIQUE ENTERTAINMENT SERVICES HQRXIMLAPPLY0000 0283AM24	8.5.2023	176 NOS Audio & Visual Equipment	85182100	Committee decided to refer the application for import of second-hand electronic items to MeiTY for comments. Comments sought from MeiTY on 21.11.2021
140.	KUBOTA AGRICULTURAL MACHINERY INDIA PRIVATE LIMITED HQRXIMLAPPLY0000 1870AM23	16.12.2022	1512 nos. navigational system as per Specification Catalogue	85269190	Comments sought from MeiTY & DoT on 13.01.2023. DoT vide email dated 27.06.2023 has requested to direct the applicant to submit product name (make and model) along with technical literature. Reply received from the firm and sent to DoT on 17.10.2023. DoT vide email dated 20.11.2023 has sought information from the firm.
					Comments sought from DGCA on 19.5.2023. Reminder issued to the DGCA on 19.07.2023. Committee decided to send a final reminder to MoCA to furnish comments before next EFC.
141.	HELLA INDIA AUTOMOTIVE	6.7.2023	49200 PCS. Radar apparatus	85261000	Comments sought from DoT on 6.7.2023. DoT vide email dated 25.09.2023 has requested

	PRIVATE LIMITED HQRXIMLAPPLY0000 1101AM24				to direct the applicant to obtain import license from Regional Licensing Office of WPC Wing for the items to be imported.
					Comments sought from DGCA on 06.07.2023. Comments received from DGCA vide email dated 25.09.2023.
142.	INDIAN INSTITUTE OF TECHNOLOGY- BOMBAY HQRXIMLAPPLY0000 1146AM24	12.7.2023	1 NOS [SF200004AA] eBee Series Radio tracker (receiver & transmitter)	85261000	Comments sought from DoT on 12.7.2023. DoT vide email dated 22.08.2023 has sought information from the firm. Reminder issued on 22.09.2023 Recommended by DGCA vide email dated 24.08.2023.
143.	MAGIKMINDS SOFTWARE SERVICES PVT. LTD HQRXIMLAPPLY0000 2201AM23	27.1.2023	11 POUNDS (LBS) CATALYST 2960- X FLEXSTACK PLUS STACKING MODULE; CISCO CATALYST 3560- CX 8 PORT POE IP BASE; EOS MERAKI MX100 ROUTER/SECURI TY APPLIANCE etc.	85176290, 85176990	Comments sought from DoT on 18.08.2023. DoT vide email dated 25.09.2023 has sought information from the firm. Reminder issued on 3.10.2023. Committee decided to issue a final reminder to the applicant. Reminder sent to the firm on 18.10.2023 & 02.11.2023. Committee decided to reject the application as reply has not been received from the applicant.
144.	MARKS MARINE RADIO PRIVATE LIMITED HQRXIMLAPPLY0000 1188AM24	17.7.2023	1 NOS Marine S Band Radar 30KW TxFreq Range 3030 MHZ to 3070 MHZ	85261000	Comments sought from DOT On 17.7.2023 DoT vide email dated 18.10.2023 has sought information from the firm. Firm has replied to DoT on 14.08.2023. Comments sought from DGCA on 17.7.2023.
145.	MARKS MARINE RADIO PRIVATE LIMITED HQRXIMLAPPLY0000 1189AM24	17.7.2023	1 NOS MARINE X BAND RADAR 25KW TX Freq Range 9380MHz to 9440	85261000	Comments sought from DOT On 17.7.2023 DoT vide email dated 18.10.2023 has requested to direct the applicant to submit import license from the concerned RLO for the restricted items to be imported.

			MHz		Recommended by DGCA vide email dated 25.09.2023.
146.	ALPHA DESIGN TECHNOLOGIES PRIVATE LIMITED HQRXIMLAPPLY0000 1419AM24	10.8.2023	1 SET Technical Kit	85269110	Comments sought from DOT On 11.8.2023 DoT vide email dated 25.09.2023 has requested to ask the applicant regarding type of product whether it is radio frequency equipment or non-radio frequency equipment. if it is radio frequency equipment , then applicant must submit detail of Radio frequency (RF) characteristic . Committee decided to issue a reminder to the applicant. Reminder issued on 29.09.2023. Recommended by DGCA vide email dated 15.11.2023.
147.	IDEMIA IDENTITY & SECURITY INDIA PRIVATE LIMITED HQRXIMLAPPLY0000 1640AM24	1.9.2023	1 NOS Traffic Management Sensor having Transmit Freq 24.059-24.2441GHz to Receiving Freq 24.059-24.2441GHz	85261000	Recommended by DoT vide email dated 18.10.2023. Comments sought from DGCA on 01.09.2023
148.	FIAT INDIA AUTOMOBILES PRIVATE LIMITED HQRXIMLAPPLY0000 1744AM24	14.9.2023	500 NOS Control Module – Radar & Camera	85269190	Recommended by DoT vide email dated 18.10.2023. Comments sought from DGCA on 15.9.2023
149.	BLUE HORIZONS STRATEGIC ENGINEERING PRIVATE LIMITED HQRXIMLAPPLY0000 2077AM24	14.10.2023	920 NOS Inertial Measurement Unit, WIFI Antenna etc.	90142000, 85291029	Comments sought from DOT On 18.10.2023 DoT vide email dated 20.11.2023 has sought information from the firm. DL issued on 21.11.2023. Comments sought from DGCA on 18.10.2023

150.	AZISTA BST AEROSPACE PRIVATE LIMITED HQRXIMLAPPLY0000 2361AM24	2.11.2023	10 UNT FSSA 110 Fine sun Sensor Assembly Engineering Model, GPS 110 Engineering Model etc.	88026000	Comments sought from DOT On 03.11.2023 Comments sought from DGCA on 03.11.2023
151.	NVIDIA GRAPHICS PRIVATE LIMITED HQRXIMLAPPLY0000 2406AM24	6.11.2023	5 NOS SRD for RTTT (Adaptive cruise control for vehicles) (Model No. ARS6- A) & ADVANCE DRIVER ASSISTANCE SYSTEM (MODEL NO. RS6)	85261000	Comments sought from DoT on 8.11.2023 Comments sought from DGCA on 8.11.2023
152.	AIRPORTS AUTHORITY OF INDIA HQRXIMLAPPLY0000 2445AM24	8.11.2023	14 SET Dual Low Power DME (LP DME) with Accessories, DME Test - Zig/Repair Kit with accessories	85269110	Comments sought from DOT On 9.11.2023 Recommended by DGCA vide OM dated 10.11.2023
153.	INDIAN INSTITUTE OF TECHNOLOGY MADRAS HQRXIMLAPPLY0000 1843AM24	22.9.2023	1 PCS Nauticast B2 AtoN Set Type3 Aton Set incl. cables, GPS- and VHF-Antenna, Software, Documentation	85269190	Comments sought from DoT on 3.10.2023. Committee decided to issue a reminder to DoT. Reminder sent to the DoT on 14.11.2023. DoT vide email dated 20.11.2023 has sought information from the firm. DL issued on 21.11.2023.
154.	NTT DATA INFORMATION PROCESSING SERVICESPRIVATE	5.6.2023	305 NOS CISCO ONE ISR 4451 (4GE, 3NIM, 25M, 8G, FLASH,	8517699	Committee decided to refer the case to DoT. Comments sought from DoT on 17.10.2023. DoT vide email dated 18.10.2023 has sought information from the firm. DL issued on

	LIMITED HQRXIMLAPPLY0000 0501AM24		4G DRAM, IP8) S/n. FGL224430PB		18.10.2023.
Part 10	M/o Civil Aviation				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
155.	PIXELLA PRIVATE LIMITED HQRXIMLAPPLY0000 2295AM23	12.2.2023	4 pcs. NANO DRONE LESS THAN 249 GRAMS (2 PCS RC EDITION + 2 PCS COMBO EDITION)	88062100	Comments received from M/o Civil Aviation on 19.07.2023. Committee vide letter dated 19.09.2023 decided to seek a clear and specific recommendation from MoCA on bonafide 'drone manufacturer' credentials.
156.	GARUDA AEROSPACE PRIVATE LIMITED HQRXIMLAPPLY0000 1432AM24	11.8.2023	1 NOS B-25 Multi-functional hybrid unmanned aerial vehicle	88069400	Comments sought from MoCA on 11.08.2023. MoCA vide email dated 14.08.2023 has sought information from the firm. Reply received from the applicant has been forwarded to MoCA for further consideration.
157.	DRONEACHARYA AERIAL INNOVATIONS LIMITED HQRXIMLAPPLY0000 1356AM24	3.8.2023	4 NOS S400E – Surveying Drone, Type: Multirotor	88062300	Comments sought from MOCA on 22.8.2023 The committee decided to send reminder to MoCA.Reminder sent to the MoCA on 11.10.2023. Reminder sent to the MoCA on 14.11.2023.
Part 11	Department of Agriculture, Cooperation and Farmers' Welfare				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
158.	KAN BIOSYS PRIVATE LIMITED HQRXIMLAPPLY0000 1355AM24	3.8.2023	20 LTR Product Name: EXSENTIA? IN-TECH ADJUVANT Composition: 467	38260000	DA&FW vide email dated 17.08.2023 informed that the said commodity EXSENTIA (HSN 38260000) does not come under purview of DA&FW. Committee decided to seek details of end-use of

			g/L fatty acid methyl esters, C16-C18, and		the stated item for further examination. DL issued on 11.10.2023. Committee decided to issue a final reminder to the applicant. Reminder sent to the firm on 26.10.2023 & 10.11.2023. Committee decided to close the application as no reply has been received from the applicant.
159.	RADHEY SHYAM RAMESH CHANDER HQRXIMLAPPLY0000 1769AM24	15.9.2023	1000 MTS MELON SEED, MUSKMELON SEEDS HSN 12077090	12077090	Comments sought from D/o Agriculture, Cooperation and Farmer's Welfare on 18.9.2023. Committee decided to reject the application as per DA&FW OM dated 27.10.2023
160.	AGROCROPS INDIA PRIVATE LIMITED HQRXIMLAPPLY0000 2034AM24	11.10.2023	2000Kgs PEANUT SOWING SEEDS (GROUNDNUT)	12023090	Comments sought from D/o Agriculture, Cooperation and Farmer's Welfare on 13.10.2023. Committee decided to seek clarification on end-use of the given imports and on the applicability of DA&FW Policy on Seed Development.
161.	GAURI SEEDS PRODUCTS HQRXIMLAPPLY0000 2162AM24	20.10.2023	500MTs MUSKMELON SEEDS FOR HUMAN CONSUMPTION	12077090	D/o Agriculture, Cooperation and Farmer's vide OM dated 27.10.2023 has not recommended the case. Committee decided to reject the application as per DA&FW OM dated 27.10.2023
162.	SHRI RAM GOPAL JI HQRXIMLAPPLY0000 2198AM24	21.10.2023	300 MTs Musk melon seeds	12077090	Comments sought from D/o Agriculture, Cooperation and Farmer's Welfare on 25.10.2023 Committee decided to reject the application as per DA&FW OM dated 27.10.2023
163.	HIRA TRADERS HQRXIMLAPPLY0000 2474AM24		350 MT MUSK MELON SEEDS	12077090	Comments sought from D/o Agriculture, Cooperation and Farmer's Welfare on 17.11.2023

Part 12	MeitY				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
164.	SMART IMPEX SOLUTIONS HQRXIMLAPPLY0000 1898AM24	26.9.2023	10000 nos. Old and Used Digital Multifunctional Devices VAKA BR 100, VAKA BR 106, VAKA BR 115, VAKA BR 700	84433100	Committee decided to reject the application as the end-use is ' Trading'
Part 13	PESO				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
165.	RAMAKRISHNA ENTERPRISES HQRXIMLAPPLY0000 1110AM24	6.7.2023	510 NOS Screamers – Accoustic bird and bear deterrent. Produces a loud screeching noise over 75m (250') etc.	36049090	Comments sought from PESO on 7.7.2023. PESO vide letter dated 25.08.2023 has sought information from the firm. Reminder sent to the firm on 17.10.2023 & 25.10.2023.
166.	PLR SYSTEMS (INDIA) LIMITED HQRXIMLAPPLY0000 1611AM24	28.8.2023	60000 KGS SB-510 Propellant	36010090	Comments sought from PESO on 1.9.2023 PESO vide OM dated 12.09.2023 has sought information from the firm.
167.	SCHLUMBERGER SOLUTIONS PRIVATE LIMITED HQRXIMLAPPLY0000 1935AM24	4.10.2023	663460 NOS H447497 – CHARGE, POWERJET 4505, HMX	36020010	Comments sought from PESO on 5.10.2023 PESO vide OM dated 16.10.2023 has sought information from the firm. DL issued in 16.10.2023. Reply received from the firm and sent to the PESO on 18.10.2023.

168.	INDIAN EXPLOSIVES PRIVATE LIMITED HQRXIMLAPPLY0000 2040AM24	12.10.2023	81600 PCS ELECTRONIC BLASTING CAP,TIGER DET,IKON,EDEV,U NITRONIC,DETONATORS ELECTRIC/ELECTRONIC 0456/0513(1.4S)	36036000	Recommended by PESO vide OM dated 26.10.2023. The committee decided to examine the case on file for the approval of competent authority.
169.	STUMPP SCHUELE CASINGS PRIVATE LIMITED HQRXIMLAPPLY0000 2048AM24	13.10.2023	96000 KGS PROPELLANT CBC102	36010010	Comments sought from PESO on 13.10.2023 PESO vide OM dated 25.10.2023 has sought information from the firm
170.	EXPRO NORTH SEA LIMITED HQRXIMLAPPLY0000 2156AM24	19.10.2023	200 Nos INITIATOR PERCUSSION - SLIM - HI - TEMP	36030031	Recommended by PESO vide OM dated 09.11.2023 The committee decided to examine the case on file for the approval of competent authority.
171.	NEWSPACE INDIA LIMITED HQRXIMLAPPLY0000 2314AM24	30.10.2023	2.5 KGS Liquid Propellant LMP for satellite	36020090	Comments sought from PESO on 30.10.2023. PESO vide letter dated 07.11.2023 has sought information from the firm.
172.	PLR SYSTEMS (INDIA) LIMITED HQRXIMLAPPLY0000 2425AM24	6.11.2023	60000 KGS PB Clermont TAC Spherical Powder	36010090	Comments sought from PESO on 8.11.2023. PESO vide letter dated 09.11.2023 has sought information from the firm.
Part 14	MoEF&CC (SU Division)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
173.	NARESH INTERNATIONAL HQRXIMLAPPLY0000	19.1.2023	12 MT SANDAL WOOD(SANTALU	44039922 9	Recommended by MoEF&C(SU div.) vide OM dated 20.11.2023 The committee decided to examine the case on

	2134AM23		M ALBUM)		file for the approval of competent authority.
174.	NARESH INTERNATIONAL HQRXIMLAPPLY0000 0156AM24	21.4.2023	12.25 MTS SANDAL WOOD (SANTALUM ALBUM)	44039922	Recommended by MoEF&C(SU div.) vide OM dated 20.11.2023 The committee decided to examine the case on file for the approval of competent authority.
175.	NARESH INTERNATIONAL HQRXIMLAPPLY0000 0267AM24	04.05.2023	250 MTS SANDAL WOOD (SANTALUM ALBUM)	44039922	Recommended by MoEF&C(SU div.) vide OM dated 20.11.2023 The committee decided to examine the case on file for the approval of competent authority.
176.	MALAYAGIRI ESSENTIAL OIL DISTILLERS HQRXIMLAPPLY0000 1166AM24	13.7.2023	20000 KGS SANTALUM ALBUM	44039922	MoEF&CC(SU) Division vide OM dated 23.10.2023 has sought information from the firm. DL issued on 25.10.2023. Reply received from the firm and sent to MoEF&CC (SU) Division on 22.11.2023.
177.	KURU AGRI PRODUCTS HQRXIMLAPPLY0000 1858AM24	24.9.2023	750 MTS SANDALWOOD /SANDALWOOD LOGS-SANTALUM ALBUM	44039922	Comments sought from MOEF&C(SU Divn) on 25.9.2023 MoEF&CC(SU) Division vide OM dated 14.11.2023 has sought information from the firm. DL issued on 22.11.2023.
178.	INDIA SALES INTERNATIONAL HQRXIMLAPPLY0000 2161AM24	20.10.2023	9000Kgs Santalum Album	44039922	Comments sought from MOEF&C(SU Divn) on 20.10.2023
179.	AKSHAY INTERNATIONAL HQRXIMLAPPLY0000 2191AM24	21.10.2023	95 MTS SANTALUM ALBUM	44039922	Comments sought from MOEF&C(SU Divn) on 25.10.2023
180.	MALAYAGIRI	26.10.2023	13201 KGS	44039922	Comments sought from MOEF&C(SU Divn) on

	ESSENTIAL OIL DISTILLERS HQRXIMLAPPLY0000 2272AM24	3	SANTALUM ALBUM		27.10.2023
181.	AURASHINE ESSENTIALS PRIVATE LIMITED HQRXIMLAPPLY0000 2318AM24	30.10.2023	900MTS SANDAL WOOD/SANDAL WOOD LOGS (SANTALUM ALBUM)	44039922	Comments sought from MOEF&C(SU Divn) on 30.10.2023
Part 15	MoEF&CC (OC)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
182.	MARINE SOLUTIONS HQRXIMLAPPLY0000 0437AM24	25.5.2023	10000 KGS BROMOTRIFLUOR OMETHANE	29037620	Comments received from MoEF&CC(O) vide OM dated 10.10.2023. Committee decided to seek clarification on the end use of the given items. DL issued on 15.11.2023.
183.	MIHAMA INDIA PRIVATE LIMITED HQRXIMLAPPLY0000 0618AM24	12.6.2023	300 MT HFO 1234yf, 100 MT R-438, 20 MT R-508B	29035100, 38276800, 38279000, 38276900, 38276500, 38276300	Recommended by MoEF&CC (OC) vide OM dated 28.06.2023. The committee decided to seek Licence to Fill from PESO from the firm for the gases applied. Reply from the firm is awaited.
184.	RESGUARDO INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY0000 1301AM24	28.7.2023	1000 KGS HFC227EA UL APPROVAL (FIRE EXTINGUISHING AGENT- 1,1,1,2,3,3,3,- HEPTAFLUOROPR OPANE)	29034600	Comments sought from MoEF&CC(O) on 31.7.2023. MOEF&CC(OC) vide OM dated 09.08.2023 has sought information from the firm. Committee decided to issue a reminder to the applicant. Reminder sent on 11.10.2023.
185.	GUJARAT FLUOROCHEMICALS	2.8.2023	15000 KGS DICHLOROPENTA	29037500	Comments sought from MoEF&CC(O) on 2.8.2023.

	LIMITED HQRXIMLAPPLY0000 1334AM24		FLUOROPRO PANE (HCFC- 225ca/cb for Feedstock application)		MOEF&CC(OC) vide OM dated 10.08.2023 has sought information from the firm. Committee decided to issue a reminder to the applicant. Reminder sent on 11.10.2023.
186.	THE CHEMOURS INDIA PRIVATE LIMITED HQRXIMLAPPLY0000 1394AM24	8.8.2023	500000 KGS FREON 123 90.8KG/200LB DRM FRB Code:BI0081P	29037200	Comments sought from MoEF&CC(O) on 8.8.2023 MOEF&CC(OC) vide OM dated 01.09.2023 has sought information from the firm. Firm replied to MOEF&CC(OC) on 22.09.2023.
187.	REFEX INDUSTRIES LIMITED HQRXIMLAPPLY0000 1886AM24	27.9.2023	1000 MTS REFRIGERANT GAS DIFLUOROMETHA NE HFC-32 , REFRIGERANT GAS R134A 1,1,1,2- TETRAFLUROET HANE , REFRIGERANT GAS R152A 1,1 - DIFLUOROETHAN E etc.	29034200, 29034500, 29034300	Comments sought from MOEF(O) on 27.9.2023 MOEF&CC(OC) vide OM dated 19.10.2023 has sought information from the firm MoEF (O) vide OM dated 09.11.2023 has sought information from the firm. DL issued in 09.11.2023
188.	RESEARCH LAB FINE CHEM INDUSTRIES HQRXIMLAPPLY0000 1925AM24	3.10.2023	65 LTR 1.1.1. THICHLOROETHA NE T TO SPECIFICATION IS 13651: 1993 (REAFFIRMED- 2019)	29031920	MOEF&CC(OC) vide OM dated 20.10.2023 has not recommended the case. Accordingly, the committee decided to reject the case as per comments received from MoEF&CC (O) vide OM dated 20.11.2023.
189.	SYMBIOTEC PHARMALAB PRIVATE LIMITED HQRXIMLAPPLY0000 1945AM24	5.10.2023	20 KGS BROMOFLUOROM ETHANE	29037900	Comments sought from MOEF(O) on 5.10.2023 MOEF&CC(OC) vide OM dated 12.10.2023 has sought information from the firm

190.	GUPTA OXYGEN PRIVATE LIMITED HQRXIMLAPPLY0000 1971AM24	6.10.2023	2500 MTS Difluoromethane HFC -32 , Refrigerant Gas Pentafluoroethane R- 125 etc.	29034200, 29034400, 38276400, 38276300	Comments received from MoEF&CC (OC) vide OM dated 09.11.2023. The committee decided to examine the case on file.
191.	VIVINA MARKETING PRIVATE LIMITED HQRXIMLAPPLY0000 2026AM24	11.10.2023	20000.00 KGS HFC125 GAS	290344 00	Comments received from MoEF&CC (OC) vide OM dated 09.11.2023. The committee decided to examine the case on file.
192.	VIVINA MARKETING PRIVATE LIMITED HQRXIMLAPPLY0000 2024AM24	11.10.2023	20000.00 KGS HFC 227 GAS "	29034600	Comments received from MoEF&CC (OC) vide OM dated 09.11.2023. The committee decided to examine the case on file.
193.	PAM INDUSTRIES HQRXIMLAPPLY0000 2092AM24	16.10.2023	120000Kgs R404A	38276100	Comments received from MoEF&CC (OC) vide OM dated 07.11.2023. The committee decided to examine the case on file.
194.	GLENMARK PHARMACEUTICALS LIMITED HQRXIMLAPPLY0000 2125AM24	18.10.2023	4040Kgs ZEPHEX 227ea (1,1,1,2,3,3,3 Heptafluoropropane)	29034600	Recommended by MoEF&CC (OC) vide OM dated 20.10.2023. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(O) OM dated 20.10.2023
195.	GUJARAT FLUOROCHEMICALS LIMITED HQRXIMLAPPLY0000 2252AM24	26.10.2023	12000 MTs R-142B (1- Chloro-1, 1- Difluoroethane) (Feedstock Application)	29037400	Comments sought from MOEF(O) on 26.10.2023 MoEF&CC (OC) vide OM dated 09.11.2023 has sought information from the firm.
196.	SWASTIK SYNERGY ENGINEERING PRIVATE LIMITED HQRXIMLAPPLY0000 2320AM24	20.10.2023	12000KGS HFC-227EA (1,1,1,2,3,3,3- heptafluoropropane)	29034600	Comments sought from MOEF(O) on 30.10.2023 MoEF (O) vide OM dated 09.11.2023 has sought information from the firm. DL issued in 09.11.2023
197.	GUJARAT FLUOROCHEMICALS LIMITED	4.11.2023	5000 MTS Difluoromethane (HFC32) R-32	29034200	Comments sought from MOEF(O) on 6.11.2023 MoEF (O) vide OM dated 17.11.2023 has sought information from the firm

	HQRXIMLAPPLY0000 2394AM24				
198.	GUJARAT FLUOROCHEMICALS LIMITED HQRXIMLAPPLY0000 2436AM24	8.11.2023	3000 MTS 1,1,1,2- Tetrafluoroethane (HFC-134a)	29034500	Comments sought from MOEF(O) on 9.11.2023 MoEF (O) vide OM dated 16.11.2023 has sought information from the firm
199.	KPL INTERNATIONAL LIMITED HQRXIMLAPPLY0000 2480AM24	09.11.2023	1,1,1,2,3,3,3 - heptafluoropropane (HFC 227) 100.000 MTS	29034600	Comments sought from MOEF(O) on 14.11.2023
Part 16	D/o C&PC				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
200.	NAVIN FLUORINE INTERNATIONAL LIMITED HQRXIMLAPPLY0000 0786AM24	1.6.2023	21.8 MTS Pentafluoro ethyl iodide (PFEI)	29037800	Comments sought from MOEF&CC(O) on 16.6.2023 MoEF&CC vide OM dated 12.07.2023 has informed that since Hexafluoroisopropanol does not fall under the category of ODS and Hydrofluorocarbons, the comments of Ozone Cell may be treated as Nil. The committee decided to call for comments from D/o C&PC. Comments sought from C&PC on 17.08.2023 D/o C&PC vide email dated 29.08.2023 has sought information from the firm. DL issued on 25.09.2023. The committee decided to send a final reminder to the applicant. Reminder sent to the applicant on 25.10.2023 & 09.11.2023. The committee decided to reject the case as no reply has been received from the applicant.

201.	SRI LAVANYA AGENCY HQRXIMLAPPLY0000 1028AM24	28.6.2023	1500 KGS CHIP WASTAGE (PLASTICS)	39159090	The committee decided to reject the case as no MoEF&C NOC has been provided.
202.	PIRAMAL PHARMA LIMITED HQRXIMLAPPLY0000 0147AM24	17.4.2023	20000 KGS HEXAFLUROISO PROPANOL (HFIP)	29034600	MoEF&CC vide OM dated 12.07.2023 has informed that since Hexafluoroisopropanol does not fall under the category of ODS and Hydrofluorocarbons, the comments of Ozone Cell may be treated as Nil. Consultant from C&PC had informed that the said matter does not concern them. Accordingly, the committee decided to examine the matter on file.
203.	DR KHAN INDUSTRIAL CONSULTANTS PVT LTD HQRXIMLAPPLY0000 1572AM24	24.8.2023	100000 LTR Special Denatured Spirit	22072000	Comments sought from C&PC on 25.08.2023 D/o C&PC vide email dated 28.08.2023 has sought information from the firm. The Committee noted that this is a duplicate application. Accordingly, the committee decided to close the case.
204.	S.V.P. CHEMICALS PRIVATE LIMITED HQRXIMLAPPLY0000 1609AM24	26.8.2023	2000 MTS DENATURED ETHYL ALCOHOL	22072000	Recommended for 560MT by C&PC vide OM dated 01.11.2023. The committee decided to approve for 560MT the case subject to the conditions mentioned in the C&PC OM dated 01.11.2023
205.	PURANDHARESHA RA STEELS LIMITED HQRXIMLAPPLY0000 1661AM24	4.9.2023	15000 MTS DENATURE ETHYL ALCOHOL	22072000	Comments sought from C&PC on 5.9.2023 C&PC vide OM dated 05.09.2023 has sought information from the firm. C&PC informed the committee that the case is under examination with them.
206.	VCK INTERNATIONAL HQRXIMLAPPLY0000 1857AM24	15.9.2023	30 MTS ACRYLIC SCRAPE / CUT OFF	22072000	Comments sought from C&PC on 25.9.2023 Comments sought from MOEF(HSMD) on 25.9.2023

207.	CHIRAG ENTERPRISE HQRXIMLAPPLY0000 1895AM24	28.9.2023	1200 MTS DENATURED ETHYL ALCOHOL	22072000	Comments sought from C&PC on 3.10.2023 C&PC vide OM dated 03.10.2023 has sought information from the firm.
208.	ACCORDD ORGANICS PRIVATE LIMITED HQRXIMLAPPLY0000 1924AM24	3.10.2023	60000 MTS Denatured Ethyl Alcohol	22072000	The Committee decided to approve the case on Ex-post facto basis.
209.	PANILA CHEM LIMITED HQRXIMLAPPLY0000 2110AM24	17.10.2023	40000 MTS DENATURED ETHYL ALCOHOL	22072000	Comments sought from C&PC on 18.10.2023 DAHD informed the committee that the case is under examination with them.
210.	LAXMI POWER ETHANOL AND ORGANICS LLP HQRXIMLAPPLY0000 2399AM24	04.11.2023	15000MTS DENATURED ETHYL ALCOHOL (ETHANOL)	22072000	Comments sought from C&PC on 6.11.2023 C&PC vide OM dated 06.11.2023 has sought information from the firm. DL issued on 06.11.2023. DAHD informed the committee that the case is under examination with them.
211.	CRYPTZO ENGINEERING PRIVATE LIMITED HQRXIMLAPPLY0000 2453AM24	9.11.2023	50 MTS HEPTAFLUOROPR OPA NE, CF2CHFCF3 (HFC-227ea)	29034600	Comments sought from C&PC on 9.11.2023 The committee decided to refer the case to MoEF&CC.
212.	ASHIRWAD INDUSTRIES HQRXIMLAPPLY0000 2456AM24	9.11.2023	15000 MTS DENATURE ETHYL ALCOHOL	22072000	Comments sought from C&PC on 9.11.2023 C&PC vide OM dated 09.11.2023 has sought information from the firm
Part 17	MoEF&CC (HSMD)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
213.	OHMIUM OPERATIONS	25.5.2023	30 KGS Titanium power for	81082000	Recommended by MoEF&CC(HSMD) vide OM dated 05.10.2023.

	PRIVATE LIMITED HQRXIMLAPPLY0000 0416AM24		Scientific research and development HS CODE 8108 20 00 for Electrolysers		The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(HSMD) OM dated 05.10.2023.
214.	COIR - ON FOAM PRODUCTS PRIVATE LIMITED HQRXIMLAPPLY0000 0993AM24	22.6.2023	400 MTS FLEXIBLE SLABSTOCK OPEN CELL POLYETHER POLYURETHANE FOAM TRIMS	39159063	Comments sought from MOEF (HSMD) on 22.6.2023 Comments sought from C&PC on 22.6.2023
215.	BROJION CONSULTANCY PRIVATE LIMITED HQRXIMLAPPLY0000 0112AM24	17.4.2023	20000 NOS SECOND HAND COMPUTER CABINET WITH STANDARD ACCESSORIES	84733099	Comments sought from MeiTY on 25.04.2023 Meity vide OM dated 26.07.2023 suggested seeking comments from MoEF&CC. Accordingly, the committee decided to seek comments from MoEF&CC. Comments sought from MOEF (HSMD) on 17.08.2023
216.	ECOSIBLE RECYCLERS PRIVATE LIMITED HQRXIMLAPPLY0000 2464AM23	28.2.2023	59 kgs Waste and scrap Predominantly Aluminium and Copper	26209900	Comments received from MoEF&CC(HSMD) vide email dated 18.08.2023. Committee decided to call for a valid CTO and HW authorisation.DL issued on 19.09.2023.
217.	OHMIUM OPERATIONS PRIVATE LIMITED HQRXIMLAPPLY0000 1872AM24	26.9.2023	3200 KGS Unwrought titanium; powders	81082000	Recommended by MoEF&CC(HSMD) vide OM dated 05.10.2023. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(HSMD) OM dated 05.10.2023.
218.	MERIL HEALTHCARE PRIVATE LIMITED HQRXIMLAPPLY0000 2296AM24	28.10.2023	1850 KGS TITANIUM POWDER 90-500 MICRON	81082000	Comments sought from MOEF(HSMD) on 30.10.2023

219.	GREENZON RECYCLING PRIVATE LIMITED HQRXIMLAPPLY0000 1851AM24	21.9.2023	1500 MTS of "Electronic and Electrical Waste	85492900	Comments sought from MOEF(HSMD) on 06.11.2023
Part 18	MoEF&CC (HSMD) & DPIIT (TSW)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
220.	ALP OVERSEAS PRIVATE LIMITED HQRXIMLAPPLY0000 0386AM24	23.5.2023	1500 MTS waste parings and scrap of rubber (other than hard rubber) and powders and granule	40040000	Recommended by MOEF& CC vide OM 19.5.2023 Recommended for 671 MTs by DPIIT vide OM dated 09.11.2023. The committee decided to recommend the case for 671 MTs subject to the conditions mentioned in the MoEF&CC letter dated 19.05.2023 and DPIIT OM dated 09.11.2023 and subject to physical verification of the premises of the firm by concerned RA.
221.	ALIVE CASTERS INDIA HQRXIMLAPPLY0000 1034AM24	29.6.2023	750 MTS Used Radial/ Non RadialTyres Scrap/ Tubes Scrap (Multiple Cuts / Press Baled / Shredded).	40040000	Comments sought from MoEF&CC on 19.07.2023 Comments sought from DPIIT on 3.7.2023. DPIIT vide OM dated 17.07.2023 has sought information from the firm. DPIIT informed the committee that the case is under examination with them.
222.	KARTHIKEYA RUBBER COMPANY HQRXIMLAPPLY0000 1206AM24	18.7.2023	3400 MTS USED RUBBER TYRE SCRAP IN PRESSED BALED/ MULTICUT/ONE CUT IN BEAD WIRE/ SHREDDED FORM	40040000	Recommended by MoEF&CC vide letter dated 08.04.2023 Comments sought from DPIIT on 20.7.2023 DPIIT vide OM dated 24.07.2023 has sought information from the firm. The committee decided to send the reminder to the firm. Reminder sent to the firm on 04.09.2023. Reply received from the firm has been forwarded to DPIIT.

					DPIIT informed the committee that the case is under examination with them.
223.	SHIV SAI TECHNICAL INDUSTRIES HQRXIMLAPPLY0000 1450AM24	13.8.2023	2000 MTS TYRE RUBBER SCRAP LESS THEN 10 MESH	40040000	Recommended for 1500 MT by DPIIT vide OM dated 07.11.2023. The committee decided to approve the case subject to the conditions mentioned in the DPIIT OM dated 07.11.2023 and subject to physical verification of the premises of the firm by concerned RA.
224.	TELANGANA RUBBER INDUSTRY HQRXIMLAPPLY0000 1523AM24	9.8.2023	8100 MTS Old & Used rubber tyre scrap (Multiple- cut/Shredded/pressba led)	40040000	Recommended by MoEF&CC vide letter dated 04.08.2023. Recommended by DPIIT vide OM dated 30.10.2023 The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC letter dated 04.08.2023 and DPIIT OM dated 30.10.2023.
225.	SOLON ENERGY SYSTEMS HQRXIMLAPPLY0000 1562AM24	23.8.2023	1500 MTS OLD & USED RUBBER TYPRES SCRAP (MULTIPLY CUTS/PRESSED BALED/SHREDDE D)	40040000	Recommended by MoEF&CC vide letter dated 16.08.2023. Recommended for 1121 MT by DPIIT vide OM dated 09.11.2023 The committee decided to recommend the case subject to the conditions mentioned in the MoEF&CC letter dated 16.08.2023 and DPIIT OM dated 09.11.2023 and subject to physical verification of the premises of the firm by concerned RA.
226.	U V RUBBER INDUSTRIES HQRXIMLAPPLY0000 1782AM24	17.9.2023	4100 MTS USED RUBBER TRYE SCRAP/ TUBES SCRAP	40040000	The Committee decided to approve the case on Ex-post facto basis.

227.	HOME ZONE RUBBER SOLUTIONS PRIVATE LIMITED HQRXIMLAPPLY0000 1795AM24	15.9.2023	26300 MTS OLD USED RUBBER TYRE (MULTIPLE/SHRE DDED/BALED PRESS)	40040000	Recommended by MoEF&CC vide OM letter dated 08.08.2023 Recommended for 26228MT by DPIIT vide OM dated 30.10.2023 The committee decided to recommend the case subject to the conditions mentioned in the MoEF&CC letter dated 08.08.2023 and DPIIT OM dated 30.10.2023 and subject to physical verification of the premises of the firm by concerned RA.
228.	LAKSHMI GANAPATHI INDUSTRIES HQRXIMLAPPLY0000 1833AM24	20.9.2023	12000 MTS Used Rubber Tyre Scrap Truck,bus&other Radial Tyre either in Multiple cut or in Pressed &Baled Form	40040000	The Committee decided to approve the case on Ex-post facto basis.
229.	P SQUARE ENTERPRISE HQRXIMLAPPLY0000 1844AM24	22.9.2023	1500 MTS Used Radial/ Non- Radial Tyres Scrap/Tubes Scrap (Multiple Cuts / Press Baled / Shredded)	40040000	Recommended by MoEF&CC vide OM letter dated 19.09.2023 Recommended by DPIIT vide OM dated 03.11.2023 The committee decided to recommend the case subject to the conditions mentioned in the MoEF&CC letter dated 19.09.2023 and DPIIT OM dated 03.11.2023 and subject to physical verification of the premises of the firm by concerned RA.
230.	FINSTER BLACK PRIVATE LIMITED HQRXIMLAPPLY0000 1937AM24	4.10.2023	25000 MTS Old and used tyres scrap in pressed baled / muticut/ one cut/shredded form	40040000	Recommended by MoEF&CC vide OM letter dated 03.10.2023 Comments sought from DPIIT on 5.10.2023 DPIIT vide OM dated 23.10.2023 has sought information from the firm. DL issued in 23.10.2023. DPIIT informed the committee that the case is

					under examination with them.
231.	MINAR RECLAMATION PRIVATE LIMITED HQRXIMLAPPLY0000 1957AM24	4.10.2023	2085 MTS Used Rubber Tyre Scrap Truck, bus & other Raial Tyre either in Multiple cut or in Pressed & Baled Form	40040000	Recommended by MoEF&CC vide letter dated 01.09.2023. Recommended by DPIIT vide OM dated 03.11.2023 The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC letter dated 01.09.2023 and DPIIT OM dated 03.11.2023.
232.	R S RUBBER SOLUTIONS HQRXIMLAPPLY0000 1977AM24	6.10.2023	14500MTS Used Radial/ Non- Radial Tyres Scrap/ Tubes Scrap (Multiple Cuts / Pressed Baled / Shredded)	40040000	Recommended by MoEF&CC vide OM letter dated 03.10.2023 Recommended for 14,380MT by DPIIT vide OM dated 21.11.2023 The committee decided to approve for 14,380 MTs the case subject to the conditions mentioned in the MoEF&CC letter dated 03.10.2023 and DPIIT OM dated 21.11.2023.
233.	SUNFLEX RECYCLING PRIVATE LIMITED HQRXIMLAPPLY0000 1976AM24	6.10.2023	17000 MTS Used Radial/ Non- Radial Tyres Scrap/Tubes Scrap (Multiple Cuts / Press Baled / Shredded)	40040000	The committee decided to approve the case on ex-post facto basis.
234.	GREAT GRANULE PRIVATE LIMITED HQRXIMLAPPLY0000 1998AM24	9.10.2023	1500 MTS Old and Used Tyres Scrap in Pressed baled/Multi Cut/Shredded form	40040000	Recommended by MoEF&CC vide OM letter dated 14.10.2023 Comments sought from DPIIT on 10.10.2023 DPIIT vide OM dated 20.11.2023 has sought information from the firm. DL issued on 23.11.2023.
235.	EARTHMAN RUBBER INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY0000	9.10.2023	5000MTS Used Radial/ Non- Radial Tyres Scrap/Tubes Scrap	40040000	Recommended by MoEF&CC vide OM letter dated 03.10.2023 Comments sought from DPIIT on 10.10.2023 DPIIT informed the committee that the case is

	2002AM24		(Multiple Cuts / Press Baled / Shredded)		under examination with them.
236.	EARTHSTAR RUBBER INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY0000 2004AM24	9.10.2023	2500 MTS Used Radial/ Non- Radial Tyres Scrap/Tubes Scrap (Multiple Cuts / Press Baled / Shredded)	40040000	Recommended by MoEF&CC vide OM letter dated 03.10.2023 Recommended for 1,120 MT by DPIIT vide OM dated 01.11.2023 The committee decided to approve the case for 1,120 MT subject to the conditions mentioned in the MoEF&CC letter dated 03.10.2023 and DPIIT OM dated 01.11.2023.
237.	ALPHA RUBBERS HQRXIMLAPPLY0000 2010AM24	10.10.2023	920 MTS Used Rubber Tyre Scrap Truck, bus & other Rad ial Tyre either in Multiple cut or in Pressed & Baled Form	40040000	The committee decided to approve the case on ex-post facto basis.
238.	DELTA RUBBER TECH HQRXIMLAPPLY0000 2046AM24	13.10.2023	10000 MTS Used Radial/ Non- Radial Tyres Scrap/ Tubes Scrap (Multiple Cuts / Pressed Baled / Shredded)	40040000	The Committee decided to approve the case on Ex-post facto basis.
239.	CLASSIC RUBBER HQRXIMLAPPLY0000 2047AM24	12.10.2023	24000 MTS Used Radial/ Non- Radial Tyres Scrap/Tubes Scrap (Multiple Cuts / Press Baled / Shredded)	40040000	The Committee decided to approve the case on Ex-post facto basis.
240.	A K RUBBER	12.10.2023	78580 MTS	40040000	Recommended by MoEF&CC vide OM letter

	HQRXIMLAPPLY0000 2051AM24	3	OLD & USED RUBBER TYRE SCRAP(MULTIPLE CUT/SHREDDED/P RESS BALED)		dated 03.10.2023 Comments sought from DPIIT on 13.10.2023 DPIIT informed the committee that the case is under examination with them. DPIIT vide OM dated 07.11.2023 has sought information from the firm. DL issued on 08.11.2023
241.	ROYAL RUBBERS HQRXIMLAPPLY0000 1796AM24	19.9.2023	378.5 MTS Multi Cut Tyres, Tyres Shreads, Baled Tyres, Waste pairings, scrap of rubber, powders and granules o	40040000	Recommended by MoEF&CC vide letter dated 16.08.2023 Recommended by DPIIT vide OM dated 10.11.2023 The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC letter dated 16.08.2023 and DPIIT OM dated 10.11.2023.
242.	VASHUDEVAN METGLOBAL LLP HQRXIMLAPPLY0000 1959AM24	5.10.2023	72289 NOS 3 CUT TYRE SCRAP	40040000	Comments sought from MoEF&CC on 17.10.2023 Comments sought from DPIIT on 9.10.2023 DPIIT informed the committee that the case is under examination with them.
243.	SHIV SAI TECHNICAL INDUSTRIES HQRXIMLAPPLY0000 1395AM24	8.8.2023	1500 MTS MULTIPLE CUT 3 PICE CUT AND PRESS BALED	40040000	Recommended by MoEF&CC vide letter dated 02.08.2023 Recommended by DPIIT vide OM dated 07.11.2023. The committee decided to recommend the case subject to the conditions mentioned in the MoEF&CC letter dated 02.08.2023 and DPIIT OM dated 07.11.2023 and subject to physical verification of the premises of the firm by concerned RA.
244.	WASTE TO ENERGY SOLUTIONS	13.10.202 3	1500 MTS Used Radial/ Non Radial	40040000	Applicant has not submitted MoEF&CC letter. Comments sought from DPIIT on 16.10.2023

	PRIVATE LIMITED HQRXIMLAPPLY0000 2057AM24		Tyres Scrap /Tubes Scrap (Multiple Cuts / Press Baled / Shredded)		DPIIT vide OM dated 17.10.2023 has sought information from the firm.
245.	PRAGATI RUBBER HQRXIMLAPPLY0000 2108AM24	17.10.2023	10025 MTS OLD USED TYRES WITH MULTICUT/UNCU T/BALED & PRESSED/TRIPPLE D/CUTIN BEADWIRE/LOOS E FORM & SHREDDDED	40040000	Recommended by MoEF&CC vide letter dated 03.10.2023 Comments sought from DPIIT on 18.10.2023 DPIIT vide OM dated 01.11.2023 has sought information from the firm. DL issued in 01.11.2023. Reply received and sent to the DPIIT on 17.11.2023.
246.	MD ENTERPRISES HQRXIMLAPPLY0000 2195AM24	17.10.2023	1500 MTS Used Radial/ Non-Radial	40040000	The committee decided to seek comments from MoEF&CC.
			Tyres Scrap/ Tubes Scrap (Multiple Cuts / Pressed Baled / Shredded)		Comments sought from DPIIT on 25.10.2023 DPIIT vide OM dated 01.11.2023 has sought information from the firm. DL issued on 01.11.2023
247.	SASA RUBBERS PRIVATE LIMITED HQRXIMLAPPLY0000 2228AM24	24.10.2023	1050MTS Used rubber tyres/ Rubber Scrap for manufacturing of Crumb rubber & Reclaimed Rubber	40040000	Recommended by MoEF&CC vide letter dated 04.08.2023 Comments sought from DPIIT on 25.10.2023 DPIIT vide OM dated 27.10.2023 has sought information from the firm.
248.	ERIC RUBBER HQRXIMLAPPLY0000 2335AM24	31.10.2023	12740MTS OLD USED RUBBER TYRE SCRAP WITH CUT/UNCUT/SHRE DDED/BALED PRESSED/TRIPPED FORM/ONE CUT IN BEAD WIRE/	40040000	Recommended by MoEF&CC vide letter dated 03.10.2023 Comments sought from DPIIT on 01.11.2023 DPIIT vide OM dated 02.11.2023 has sought information from the firm. DL issued on 03.11.2023

249.	AMETRINE POLYMERS LLP HQRXIMLAPPLY0000 2356AM24	1.11.2023	1180 MTS Old & Used Rubber Tyre Scrap (Multiplecut/shredded/Press Baled)	40040000	Recommended by MoEF&CC vide letter dated 04.10.2023 Comments sought from DPIIT on 03.11.2023
250.	NAVKAR INDUSTRIES HQRXIMLAPPLY0000 2346AM24	1.11.2023	2530 MTS USED TYRE SCRAP PRESS BALED AND MULTIPLE CUTS SHREDDS	40040000	Recommended by MoEF&CC vide letter dated 03.10.2023 Comments sought from DPIIT on 03.11.2023 DPIIT vide OM dated 07.11.2023 has sought information from the firm. DL issued on 08.11.2023
251.	SUKARNI RUBBER RECYCLERS HQRXIMLAPPLY0000 2384AM24	1.11.2023	1500MTS Used Radial/Non-Radial Tyres Scrap/Tubes Scrap (Multiple Cuts /Press Baled / Shredded)	40040000	Comments sought from DPIIT on 06.11.2023 DPIIT vide OM dated 08.11.2023 has sought information from the firm. DL issued on 08.11.2023 The committee decided to seek comments from MoEF&CC
252.	SHIVALIK RECLAMATION PVT LTD HQRXIMLAPPLY0000 2516AM24	13.11.2023	USED RUBBER TYRE SCRAP WITH MULTIPLE CUTS OR SHREDDED OR PRESSED AND BALED 16000.000 MTS	40040000	Recommended by MoEF&CC vide letter dated 10.11.2023 Comments sought from DPIIT on 14.11.2023
253.	SOHANLAL SHANTILAL JAIN HQRXIMLAPPLY0000 0132AM24	19.4.2023	1915 MTS Old & used tyres scrap, rubberised friction cord scrap, green tyre scrap, rejected/scrap conveyor belt	40040000	Recommended by MoEF&CC vide letter dated 11.04.2023. Recommended by DPIIT vide OM dated 22.09.2023. The committee decided to approve the case for subject to the conditions mentioned in the MoEF&CC letter dated 11.04.2023 and DPIIT OM dated 22.09.2023.
254.	TANMAY	25.2.2023	1500 MT	40040000	Recommended by MoEF&CC vide letter dated

	RECYCLING PRIVATE LIMITED HQRXIMLAPPLY0000 2433AM23		Used Rubber Tyres Scrap/ Tubes Scrap (Multiple Cuts / Pressed Baled / Shredded).		23.10.2023 Recommended by DPIIT vide OM dated 30.10.2023 The committee decided to approve the case for subject to the conditions mentioned in the MoEF&CC letter dated 23.10.2023 and DPIIT OM dated 30.10.2023.
Part 19	DPIIT (TSW)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
255.	MICHY RUBBERS HQRXIMLAPPLY0000 0133AM24	19.4.2023	11250 MTS RUBBER CRUMB/GRANULE S HAVING MESH SIZE FINER THEN 10 MESH & DEVOID OF IRON/STEEL & MOST OF THE FIBER	40040000	Recommended by DPIIT vide OM dated 30.10.2023 The committee decided to approve the case subject to the conditions mentioned in the DPIIT OM dated 30.10.2023 and subject to physical verification of the premises of the firm by the concerned RA.
256.	DASHMESH RUBBER PRODUCTS HQRXIMLAPPLY0000 1379AM24	5.8.2023	10000 MTS RUBBER CRUMB/GRANULE S HAVING MESH SIZE FINER THAN 10 MESH AND DEVOID OF IRON/STEEL & MOST OF FIBER etc.	40040000	Comments sought from DPIIT on 7.8.2023 DPIIT vide OM dated 11.08.2023 has sought information from the firm. DL issued on 16.08.2023. Reminder sent on 19.09.2023.



257.	DASHMESH RUBBER INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY0000 1415AM24	9.8.2023	10000 MTS RUBBER CRUMB/GRANULES HAVING MESH SIZE FINER THAN 10 MESH AND DEVOID OF IRON/STEEL & MOST OF FIBERS	40040000	Comments sought from DPIIT on 11.8.2023 DPIIT vide OM dated 11.08.2023 has sought information from the firm. DPIIT informed the committee that the case is under examination with them.
258.	A K RUBBER HQRXIMLAPPLY0000 1430AM24	7.8.2023	10000 MTS RUBBER CRUMB/GRANULES HAVING MESH SIZE FINER THAN 10 MESH AND DEVOID OF IRON & STEEL AND MOST OF FIBER	40040000	Comments sought from DPIIT on 11.8.2023 DPIIT vide OM dated 14.08.2023 has sought information from the firm.
259.	MICHY INDUSTRIES HQRXIMLAPPLY0000 1246AM24	21.7.2023	22500 MTS Rubber Crumb/Granules having mesh size finer than 10 mesh & devoid of Iron/Steel & most of the fiber	40040000	Recommended by DPIIT vide OM dated 14.11.2023. The committee decided to approve the case for subject to the conditions mentioned in the DPIIT OM dated 14.11.2023 and subject to physical verification of the premises of the firm by the concerned RA.
260.	SHABBIR AND SONS ECO EXIM PRIVATE LIMITED HQRXIMLAPPLY0000 2005AM24	6.10.2023	25000 MTS Crumb Rubber granules having size finer than 10 to 20 mesh & devoid of iron/steel & most of the fibers	40040000	Comments sought from DPIIT on 10.10.2023 DPIIT vide OM dated 16.10.2023 has sought information from the firm. DL issued in 16.10.2023.



261.	VERA DISPLAY AND STORAGE PRODUCTS PRIVATE LIMITED HQRXIMLAPPLY0000 2030AM24	12.10.2023	6060 KGS TROLLEY	87168090	The committee decided to reject the case as the Purpose of import is Trading.
262.	U V RUBBER INDUSTRIES HQRXIMLAPPLY0000 2079AM24	16.10.2023	4000 MTS RUBBER CRUMB TYRES SCRAP	40040000	Comments sought from DPIIT on 17.10.2023
263.	SHREE MANGAL RADHIKA INDUSTRIES HQRXIMLAPPLY0000 2203AM24	19.10.2023	5000 MTS Crumb Rubber/Granules Having Size Finer than 10 Mesh to 12 Mesh.	40040000	Recommended for 884 MT by DPIIT vide OM dated 01.11.2023 The committee decided to approve the case for 884 MT subject to the conditions mentioned in the DPIIT OM dated 01.11.2023
264.	ZENISH RECLAMATION HQRXIMLAPPLY0000 2242AM24	25.10.2023	5000 MTs of Crumb Rubber/Granules Having Size Finer than 10 Mesh to 12 Mesh.	40040000	Recommended by DPIIT vide OM dated 02.11.2023 The committee decided to approve the case subject to the conditions mentioned in the DPIIT OM dated 02.11.2023
265.	CRESCENT RUBBERS HQRXIMLAPPLY0000 2257AM24	23.10.2023	5000 MTs CRUMB RUBBER GRANUALS	40040000	Comments sought from DPIIT on 27.10.2023 DPIIT vide OM dated 30.10.2023 has sought information from the firm. DL issued in 30.10.2023.
266.	VELIYATH INFRASTRUCTURE PRIVATE LIMITED HQRXIMLAPPLY0000 2285AM24	27.10.2023	4000 MTS CRUMB RUBBER/GRANUL ES	40040000	Comments sought from DPIIT on 30.10.2023 DPIIT vide OM dated 01.11.2023 has sought information from the firm. DL issued on 01.11.2023.

267.	MANNA RUBBER PRODUCTS PRIVATE LIMITED HQRXIMLAPPLY0000 2386AM24	3.11.2023	500MTS Crump Rubber Powder 5 Mesh to 30 Mesh	40170020	Comments sought from DPIIT on 6.11.2023 DPIIT vide OM dated 08.11.2023 has sought information from the firm. DL issued on 08.11.2023
Part 20	MoEF&CC (HSMD) & DPIIT (LEI)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
268.	M M ENTERPRISES HQRXIMLAPPLY0000 0300AM24	10.5.2023	54 MTS LEAD BATTERY PLATES (RAILS)	78020090	Recommended by MOEF& CC vide OM dated 15.03.2023 Comments sought from DPIIT on 11.5.2023. DPIIT vide OM dated 28.06.2023 has sought information from the firm. Committee decided to send a reminder to the applicant.
269.	GRAVITA INDIA LIMITED HQRXIMLAPPLY0000 1235AM24	20.7.2023	49,000 MTS Lead Scrap (ISRI Code Rains, Rink, Rails, Radio, Racks, Ropes, Rakes, Rents, Relay, Rono& Roper)	85491100	Comments received from MoEF&CC vide letter dated 15.06.2023 Comments received from by DPIIT vide OM dated 22.08.2023. Committee decided to call for the prior informed consent of the export country for RAINS & RINK as per comments of DPIIT.DL issued on 19.09.2023. Committee decided to send a reminder to the applicant.
270.	JAYACHANDRAN ALLOYS PRIVATE LIMITED HQRXIMLAPPLY0000 1641AM24	1.9.2023	5000 MTS Lead Scrap as per ISRI "RAINS"	85491100	Recommended by MoEF&CC vide letter dated 11.11.2022. Comments sought from DPIIT on 04.09.2023 DPIIT vide OM dated 30.10.2023 has sought information from the firm. DL issued on 07.11.2023
271.	PILOT INDUSTRIES LTD	12.9.2023	14000 MTS Battery Lead Scrap	85491100	Recommended by MoEF&CC vide letter dated 06.07.2023.

	HQRXIMLAPPLY0000 1726AM24		(ISRI Code: RAINS)		Recommended for 9,330MT by DPIIT vide OM dated 21.11.2023 The committee decided to approve the case for 9,330 MT subject to the conditions mentioned in the MoEF&CC letter dated 06.07.2023 and DPIIT OM dated 21.11.2023.
272.	M M ENTERPRISES HQRXIMLAPPLY0000 1749AM24	14.9.2023	200 MTS Lead Battery Plates(RAILS)	78020090	Recommended by MoEF&CC vide letter dated 15.03.2023. Comments sought from DPIIT on 15.9.2023. DPIIT vide OM dated 26.10.2023 has sought information from the firm.
273.	NILE LIMITED HQRXIMLAPPLY0000 1565AM24	22.8.2023	17120 MTS SPENT LEAD- ACID ACCUMULATORS; COVERED BY ISRI	85491100	Recommended by MoEF&CC(HSMD) vide Letter dated 02.08.2023 Recommended for 7,208 MT by DPIIT vide OM dated 26.10.2023 The committee decided to approve the case for 7,208 MTs subject to the conditions mentioned in the MoEF&CC letter dated 02.08.2023 and DPIIT OM dated 10.11.2023.
			CODE RAINS, RAILS, RAKES, LEAD GRIDS AND LEAD PASTE		
274.	PONDY OXIDES AND CHEMICALS LIMITED HQRXIMLAPPLY0000 2120AM24	18.10.2023	12000 MTS Lead Acid Battery Scrap as per ISRI "Rains"/ Lead Battery Plates as per ISRI "Rails" (B1020/A1160)	85491100	Recommended by MoEF&CC vide letter dated 14.02.2023. Recommended for 6,610 MT by DPIIT vide OM dated 09.11.2023 The committee decided to approve the case for 6,610 MTs subject to the conditions mentioned in the MoEF&CC letter dated 14.02.2023 and DPIIT OM dated 09.11.2023.
275.	ESWARI GLOBAL METAL INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY0000 2139AM24	18.10.2023	5000Mts Lead scraps as per isri rails	78020090	Recommended by MoEF&CC vide letter dated 14.11.2022. Comments sought from DPIIT on 19.10.2023 DPIIT vide OM dated 01.11.2023 has sought information from the firm. DL issued on 03.11.2023.

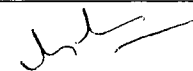
276.	PONDY OXIDES AND CHEMICALS LIMITED HQRXIMLAPPLY0000 2199AM24	21.10.2023	9000Mts Lead Acid Battery Scrap as per ISRI "Rains"/ Lead Battery Plates as per ISRI "Rails" (B1020/A1160)	85491100	Recommended by MoEF&CC vide letter dated 04.01.2023.. Comments sought from DPIIT on 25.10.2023 DPIIT vide OM dated 20.11.2023 has sought information from the firm. DL issued on 20.11.2023.
Part 21	DPIIT (LEI)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
277.	Plansee India High Performance Materials Private Limited HQRXIMLAPPLY0000 1518AM23	4.11.2022	24.2 kgs. PALSIL-10 WIRE, 1.2 MM and CUSIL WIRE, 1.2 MM	71102900 , 71069290	Keeping in view the limited quantity, the committee decided to approve the case as the item is required for Actual User Industrial Purposes.
278.	EFFICIENT METHODS HQRXIMLAPPLY0000 1001AM24	23.6.2023	3.732 KGS Sheets, plates, strips, tubes and pipes	71069210	Keeping in view the limited quantity, the committee decided to approve the case as the item is required for Actual User Industrial Purposes.
279.	SAFE A&T TECHNOLOGY PRIVATE LIMITED HQRXIMLAPPLY0000 2142AM23	19.1.2023	1.262 MT SILVER BRAZING ALLOY	71069290	Comments sought from DPIIT on 20.1.2023 The committee decided to send reminder to DPIIT. Reminder sent to DPIIT on 17.03.2023. The committee decided to send reminder to DPIIT. DPIIT vide OM dated 28.03.2023 has sought information from the firm. DL issued on 17.04.2023 and 17.05.2023.Reply received from the firm and sent to the DPIIT on 16.06.2023. Committee decided to a reminder to DPIIT.
280.	P/M TOOLS & ABRASIVES HQRXIMLAPPLY0000 2565AM23	10.3.2023	100 kgs. Brazing/Silver Brazing Alloys in the form of foil or sheet of different	71069210 , 71061000	Keeping in view the limited quantity, the committee decided to approve the case as the item is required for Actual User Industrial Purposes.

			thickness/sizes and Brazing/Silver Brazing Alloys in the form of Powder		
281.	MCLEO BEADS AND HANDICRAFT PRIVATE LIMITED HQRXIMLAPPLY0000 0138AM24	19.4.2023	30 KGS silver tubes	71069210	Keeping in view the limited quantity, the committee decided to approve the case as the item is required for Actual User Industrial Purposes.
282.	MICRO CONCEPT TOOLS HQRXIMLAPPLY0000 1176AM24	14.7.2023	15 KGS ABGOBRAZE 49H ROD 0.5MM DIA X500MML	71069290	Keeping in view the limited quantity, the committee decided to approve the case as the item is required for Actual User Industrial Purposes.
283.	GPENGINEERING SOLUTIONS PRIVATE LIMITED HQRXIMLAPPLY0000 1545AM24	22.8.2023	10 PCS Gold Bonding Wire (Au: 99.99% min, Be : 3-10ppm(Impurities : Cu,Ag<30 ppm, Fe, Mg < 20 ppm))	71081300	Comments sought from DPIIT on 23.8.2023. DPIIT vide OM dated 31.10.2023 has sought information from the firm. As purpose of imports is specified as Trading, Committee decided to also seek clarification on the end-use of the given imports.
284.	DANDY ROLLS INDIA PRIVATE LIMITED HQRXIMLAPPLY0000 1583AM24	25.8.2023	2 KGS AGROBRAZE 56 POWDER 53 MICRONS TO DUST	71069290	Keeping in view the limited quantity, the committee decided to approve the case as the item is required for Actual User Industrial Purposes.
285.	A.R.GOLD PRIVATE LIMITED HQRXIMLAPPLY0000 1666AM24	5.9.2023	1065 KGS Master Alloy in Grains (Composition: Cu 85,0% Zn 10,0% Ag 5,0%)	74050000	Committee noted that some of the ITC(HS) Codes mentioned are Free. Committee decided to examine the application on file.
286.	HBL POWER SYSTEMS LIMITED HQRXIMLAPPLY0000 1674AM24	4.9.2023	3000 KGS CADMIUM METAL POWDER	81126910	Recommended by DPIIT vide OM dated 27.10.2023. Committee decided to seek clarification on applicability on The Hazardous & Other

					wastes (MTM) Rules 2016.
287.	HV SYSTEMS HQRXIMLAPPLY0000 1675AM24	5.9.2023	155.515 GMS Braze Alloys: BVAu-9 (35%Gold+65%Cop per) and BVAu-10 (50%Gold+50%Cop per)	71081300	Comments sought from DPIIT on 11.9.2023 DPIIT vide OM dated 18.09.2023 has sought information from the firm. DL issued on 25.09.2023. Reply received from the firm and sent to the DPIIT on 10.10.2023.
288.	GUJARAT GUARDIAN LIMITED HQRXIMLAPPLY0000 1024AM24	27.6.2023	2 SET (SILVER TARGETS) (FOR FLOAT GLASS/MIRROR PLANT) AG 3N7 3010X244X22 MM 20T Your Mtl: C00004 Materion	71069290	Recommended by DPIIT vide OM dated 26.10.2023 The committee decided to approve the case subject to the conditions mentioned in the DPIIT OM dated 26.10.2023
289.	HBL POWER SYSTEMS LIMITED HQRXIMLAPPLY0000 1148AM24	18.7.2023	5 NOS Life Expired HBL make primary Silver Zinc battery Type ABL-SZ-202	85491900	Comments sought from DPIIT on 20.9.2023. DPIIT vide OM dated 06.11.2023 has sought information from the firm.
290.	GUJARAT GUARDIAN LIMITED HQRXIMLAPPLY0000 1852AM24	23.9.2023	2 SET (SILVER TARGETS) (FOR FLOAT GLASS/MIRROR PLANT) AG 3N7 3010X244X22 MM 20T Your Mtl: C00004 Materion	71069290	Recommended for 01 set by DPIIT vide OM dated 26.10.2023 The committee decided to approve the case for 01 set subject to the conditions mentioned in the DPIIT OM dated 26.10.2023
291.	PREGNA INTERNATIONAL LIMITED HQRXIMLAPPLY0000 1874AM24	26.9.2023	1 KGS COPPER WIRE WITH GOLD CORE FOR WINDING ON VERTICAL STEM OF FRAME OF CU	71081300	Keeping in view the limited quantity, the committee decided to approve the case as the item is required for Actual User Industrial Purposes. The goods should be cleared at MFN duty. No

			380 AU		concessional duty shall be applicable.
292.	BOSCH LIMITED HQRXIMLAPPLY0000 2036AM24	12.10.2023	37300 nos. Silver electrodes CP_0061W001 / (Diameter range- 0.125 to 0.279 mm)	71069290	Comments sought from DPIIT on 12.10.2023
293.	DHN INTERNATIONAL HQRXIMLAPPLY0000 1875AM24	26.9.2023	6 NOS USED OFFICE TABLE , USED OFFICE CHAIR etc.	94039900 , 84238900 , 94037000	DPIIT vide OM dated 05.10.2023 has not recommended the case. Accordingly, the committee decided to reject the case as per comments received from DPIIT vide OM dated 05.10.2023.
294.	BHARAT ELECTRONICS LIMITED HQRXIMLAPPLY0000 2050AM24	13.10.2023	931 MTR GOLD WIRE DIA 0.25 UM	71081300	Keeping in view the limited quantity, the committee decided to approve the case as the item is required for Actual User Industrial Purposes. The goods should be cleared at MFN duty. No concessional duty shall be applicable.
295.	DINAMIC OIL INDIA PRIVATE LIMITED HQRXIMLAPPLY0000 1809AM24	20.9.2023	1025 NOS Used Aluminium Racks Special Design	94031090	DPIIT vide OM dated 21.11.2023 has not recommended the case. Accordingly, the committee decided to reject the case as per comments received from DPIIT vide OM dated 21.11.2023.
296.	ASAHI INDIA GLASS LIMITED HQRXIMLAPPLY0000 2060AM24	14.10.2023	3 Nos Silver Target Rotatable - AG 3N5ROTA D151X2886 QCT SMR	71069210	Comments sought from DPIIT on 16.10.2023 DPIIT vide OM dated 25.10.2023 has sought information from the firm. DL issued on 25.10.2023.
297.	BHARAT ELECTRONICS LIMITED HQRXIMLAPPLY0000 2076AM24	16.10.2023	718.8 MTR GOLD RIBBON 0.015X0.00078	71081300	Keeping in view the limited quantity, the committee decided to approve the case as the item is required for Actual User Industrial Purposes. The goods should be cleared at MFN duty. No concessional duty shall be applicable.

298.	PREMIER ENERGIES INTERNATIONAL PRIVATE LIMITED HQRXIMLAPPLY0000 2266AM24	25.10.2023	10000 KGS SILVER CONDUCTOR FRONT SIDE METALLIC PASTE, SILVER CONDUCTOR PASTE (REAR SIDE)	71069290	Comments sought from DPIIT on 27.10.2023 DPIIT vide OM dated 02.11.2023 has sought information from the firm. DL issued in 02.11.2023
299.	UD TRUCKS INDIA PRIVATE LIMITED HQRXIMLAPPLY0000 2289AM24	25.10.2023	223620 PCS Used Durable wooden packages - PALLET OF WOOD, TYPE K etc.	44152000	Comments sought from DPIIT on 31.10.2023 The Committee decided send a reminder to DPIIT. As given items are available domestically, the Committee also decided to seek a justification for imports.
300.	Indian Institute Of Science HQRXIMLAPPLY0000 2323AM24	30.10.2023	1 KGS SH400S20 SILVER HOLLOW	71061000	Keeping in view the limited quantity, the committee decided to approve the case as the item is required for R&D purpose.
Part 22	Miscellaneous				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
301.	BLD METAL AND ALLOYS PRIVATE LIMITED HQRXIMLAPPLY0000 2672AM23	20.3.2023	2000 MT ALUMINIUM DROSS	26204010	Comment sought from Haryana SPCB on 21.3.2023. Email sent to Haryana PCB again on 26.10.2023.
302.	SIDDHARTH CASYAB HQRXIMLAPPLY0000 0496AM24	5.6.2023	8 GMS 2023 King Charles III One Guinea Gold Proof Coin (for personal use)	71129100	The committee decided to direct the applicant to provide NOC from RBI. DL issued on 18.07.2023. Committee decided to send a final reminder to the applicant.



303.	ZEN TECHNOLOGIES LIMITED HQRXIMLAPPLY0000 0424AM23	13.2.2023	75 KGS NITROCELLULOS E SMOKELESS POWDER, LARGE RIFLE PRIMERS (BOXER TYPE) ETC.	36010090 36030031 36010020 36030039 39121140 39129090	The committee decided to call for the Arms Manufacturing Licence. Committee also decided to refer the matter to PESO for comments.
304.	AMBICA IMPEX HQRXIMLAPPLY0000 1082AM24	4.7.2023	63059000 Sisal Bags.	63059000	Comments sought from Ministry of Textiles on 4.7.2023. The committee decided to seek clarification from MoT. Clarification sought from M/o Textiles on 17.10.2023
305.	OHMIUM OPERATIONS PRIVATE LIMITED HQRXIMLAPPLY0000 0946AM24	19.6.2023	70 KGS Titanium Powder	81082000	Recommended by MoEF&CC(HSMD) vide OM dated 05.10.2023. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(HSMD) OM dated 05.10.2023.
306.	OHMIUM OPERATIONS PRIVATE LIMITED HQRXIMLAPPLY0000 0945AM24	19.6.2023	100 KGS HDH Titanium Powder	81082000	Recommended by MoEF&CC(HSMD) vide OM dated 05.10.2023. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(HSMD) OM dated 05.10.2023.
307.	EVIL SPIRIT HQRXIMLAPPLY0000 0954AM24	19.6.2023	10800 MTS Aluminum Dross	26204010	Comments sought from West Bengal State Pollution Control Board on 20.6.2023
308.	SSTC Met Solutions HQRXIMLAPPLY0000 1242AM24	21.7.2023	5000 NOS 150g Meteorological Balloon in semi finished condition as raw material to be used by IMD	88010020	Comments sought from IMD on 24.07.2023
309.	TORBIT METALS PRIVATE LIMITED HQRXIMLAPPLY0000 1351AM24	3.8.2023	1600 MTS Aluminium Dross	26204010	Comments sought from Gujarat Pollution Control Board on 4.8.2023

310.	INTERNATIONAL INSTITUTE OF BIOTECHNOLOGY AND TOXICOLOGY HQRXIMLAPPLY0000 1484AM24	16.8.2023	6250 GMS BACTERIA	21022000	Comments sought from M/O BIOTECHNOLOGY on 17.8.2023
311.	APEX TRADELINK HQRXIMLAPPLY0000 1533AM24	21.8.2023	2550 MTS ALUMINIUM DROSS GENERATED FROM REFINING AND CASTING HOUSE OF ALUMINIUM SMELTER UNITS	26204010	Comments sought from Gujarat Pollution Control Board on 22.8.2023
312.	SHARMA METALLOYS PRIVATE LIMITED HQRXIMLAPPLY0000 1552AM24	23.8.2023	12000 MTS ALUMINUM DROSS	26204010	Comments sought from Haryana Pollution Control Board on 25.8.2023
313.	PRAHAS OVERSEAS LLP HQRXIMLAPPLY0000 1720AM24	12.9.2023	300 KGS wood chips, perfume oil, powder ,resale	12119054	Comments sought from MSME on 13.9.2023
314.	SRI KSR METAL AND ALLOYS PRIVATE LIMITED HQRXIMLAPPLY0000 1546AM24	22.8.2023	9810 MTS Aluminium Dross	26204010	Comments received from Telangana State Pollution Control Board vide email dated 04.11.2023. Committee decided to seek utilisation details of previous import authorisation.
315.	DEOL WORLD BOOK COMPANY HQRXIMLAPPLY0000 1893AM24	27.9.2023	250000 KGS Old Printed Books	49011010	Comments sought from HRD on 3.10.2023
316.	ENPHASE SOLAR ENERGY PRIVATE LIMITED	27.9.2023	993 NOS Network Device- Aruba-Q9H62A etc.	84715000 , 84714900	Committee decided to seek comments from MeiTY for import of said second hand items. Comments sought from Meity on 21.11.2023.

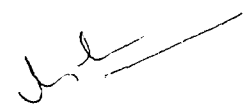
	HQRXIMLAPPLY0000 1892AM24			, 84713090 , 84713010	
317.	ARIBA ENTERPRISE HQRXIMLAPPLY0000 1940AM24	4.10.2023	18 MTS ALUMINIUM DROSS	26204010	Comments sought from West Bengal State Pollution Control Board on 5.10.2023
318.	SONANI INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY0000 2119AM24	18.10.2023	50 Kgs ZIRCONIA POWDER	28256020	Comments sought from Dept. of Atomic Energy on 18.10.2023
319.	VEM TECHNOLOGIES PRIVATE LIMITED HQRXIMLAPPLY0000 2150AM24	19.10.2023	534 Nos. Tail Rotor Drive Shaft	88073000 88071000	Committee decided to seek clarification whether given parts are part of a CKD/SKD/CBU assembly and justification for given application in light of Policy conditions already specified under Chapter 88 of Schedule-I(Import Policy)
320.	GLOBAL LEATHERS PRIVATE LIMITED HQRXIMLAPPLY0000 2298AM24	30.10.2023	18435 MT CARTONS OF TIN PLATES TINS, PLASTIC TRAYS, PAPER HEADERS	80070090	Committee decided to seek clarification regarding purpose of imports as well as applicability of para 2.51 of the HBP.
321.	INDIA MARKETING HQRXIMLAPPLY0000 2366AM24	2.11.2023	100 MTS USED CLOTHES	63109010	Comments sought from M/o. Textiles on 6.11.2023
322.	KASHI VISHWANATH TEXTILE MILL PRIVATE LIMITED HQRXIMLAPPLY0000 2281AM24	27.10.2023	5330 MTS PET FLAKES	39076930	Recommended by MoEF&CC vide letter dated 05.10.2023. The committee decided to examine the case on file for the approval of competent authority.
323.	PURPLE PRODUCTS	6.11.2023	9487.5 KGS	28054000	Recommended by MoEF&CC vide OM dated

	PRIVATE LIMITED HQRXIMLAPPLY0000 2407AM24		Mercury		18.10.2023. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC OM dated 18.10.2023
324.	PARMESHWAR ALLOYS PRIVATE LIMITED HQRXIMLAPPLY0000 2499AM24	10.11.2023	Aluminium dross 3500 MTS	26204010	Comments sought from Gujarat Pollution Control Board on 14.11.2023
325.	QUALITAT PRODUCTS (INDIA) HQRXIMLAPPLY0000 1171AM23	10.09.2023	80148 Nos. BOVINE SEMEN	05111000	Recommended by DAHD vide OM dated 23.10.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 23.10.2023.
326.	HARSHINI MAPLE LEAFS HQRXIMLAPPLY0000 2570AM23	10.3.2023	10,000 kgs. of Gold Dore bars and 50,000 kgs. of Silver Dore Bars	71081200 , 71069100	The firm has submitted following documents: i) BIS Licence dated 02.12.2022, valid upto 02.12.2024 ii) Customs Debit Sheet iii) Consent to Operate dated 27.06.2022, valid upto 31.3.2023 from Tamil Nadu Pollution Control Board. The committee decided to seek valid Consent to Operate from SPCB from the firm. Letter issued on 24.04.2023. Reminder sent on 23.06.2023 & 08.07.2023. Committee decided to seek following information/documents from the applicant. i. Country/Countries of Origin ii. Whether given imports are to be affected on MFN or Preferential Duty basis. iii. Details for compliance of rules of origin. DL issued on 24.08.2023. The committee decided to close the case as no reply was received from the firm.

327.	R.K. JEWELS HQRXIMLAPPLY0000 1818AM24	20.09.2023	3 MT of Gold Dore Bar (Purity upto 95%)	71081200	Committee decided to call for a valid BIS certificate and Consent to Operate along with utilisation details of previous licence. DL issued on 04.10.2023. The committee decided to send reminder to the firm. Reminder sent on 03.11.2023 & 18.11.2023. Committee decided to send a final reminder to the firm.
328.	SAFFRON REFINERY PRIVATE LIMITED HQRXIMLAPPLY0000 1839AM24	22.09.2023	2 MT of Gold Dore Bar (Purity up to 95%)	71081200	Committee decided to call for valid BIS certificate for refining purposes, valid CTO and full and complete details of utilization previous licence. DL issued on 11.10.2023. The committee decided to close the case as no reply was received from the firm.
329.	RG REFINERIES PRIVATE LIMITED HQRXIMLAPPLY0000 1834AM24	22.09.2023	10 MT of Gold Dore Bar (Purity up to 95%)	71081200	The committee examined the documents submitted by the firm and decided to defer the case as substantial quantity is available in the previous licence.
330.	NATIONAL INDIA BULLION REFINERY ACA SONS HQRXIMLAPPLY0000 1920AM24	2.10.2023	1 MTs GOLD DORE BARS UP TO 95% PURITY	71081200	The Committee examined the documents submitted by the firm and decided to conduct physical verification of the premises of the firm by the concerned RA. Verification report is awaited from RA Mumbai.
331.	KHANDWALA FINSTOCK PVT LTD HQRXIMLAPPLY0000 1999AM24	7.10.2023	10 MTS GOLD (DORE) BARS UPTO 95% PURITY	71081200	The committee examined the documents submitted by the firm and decided to approve the case for 10 MT of Gold Dore Bar (purity upto 95%). Condition: Goods shall be cleared under Notification No.50/2017-Customs dated 30.06.2017, as amended from time to time.
332.	ZAVERI AND COMPANY PRIVATE LIMITED HQRXIMLAPPLY0000	13.10.2023	20000 KGS GOLD DORE BARS	71081200	The committee examined the documents submitted by the firm and decided to defer the case as substantial quantity is available in the previous licence.

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333.	TITAN COMPANY LIMITED HQRXIMLAPPLY0000 2065AM24	16.10.2023	5000 KGS GOLD DORE	71081200	The committee examined the documents submitted by the firm and decided to defer the case for want of utilization details of the previous import licence.
334.	AURO METAL REFINERY PRIVATE LIMITED HQRXIMLAPPLY0000 2109AM24	17.10.2023	1 MTS GOLD (DORE) BARS PURITY ; UPTO 95%	71081200	The committee examined the documents submitted by the firm and decided to defer the case for want of valid Consent to Operate from SPCB from the firm. DL issued on 20.11.2023. The committee also decided to seek verification report of the premises of the firm by concerned RA.
335.	INDOMET REFINERIES PRIVATE LIMITED HQRXIMLAPPLY0000 2204AM24	21.10.2023	1.0 MTS GOLD DORE BARS (UPTO 95 PERCENT PURITY)	71081200	The committee examined the documents submitted by the firm and decided to defer the case for want of valid NABL Certificate from the firm. DL issued on 20.11.2023. The committee also decided to seek verification report of the premises of the firm by concerned RA.
336.	HINDUSTAN GOLD INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY0000 2596AM24	20.11.2023	10 MT GOLD (DORE) BARS PURITY ; UPTO 95%	71081200	The committee examined the documents submitted by the firm and decided to approve the case for 10 MT of Gold Dore Bar (purity upto 95%). Condition: Goods shall be cleared under Notification No.50/2017-Customs dated 30.06.2017, as amended from time to time.
337.	PRECIOUS METALS REFINERS PRIVATE LIMITED HQRXIMLAPPLY0000 2514AM24	11.11.2023	10 MT GOLD DORE BAR - HAVING PURITY ; UPTO 95%	71081200	The committee examined the documents submitted by the firm and decided to approve the case for 10 MT of Gold Dore Bar (purity upto 95%), subject to surrender of previous licence in original. Condition: Goods shall be cleared under Notification No.50/2017-Customs dated

					30.06.2017, as amended from time to time.
338.	CGR METALLOYS PRIVATE LIMITED HQRXIMLAPPLY0000 2599AM24	20.11.202 3	10 MT GOLD (DORE) BARSPURITY ; UPTO 95%	71081200	The committee examined the document submitted by the firm and decided to defer the case for want (i) valid Consent to Operate and (ii) valid BIS Licence from the firm.
339.	CAPS GOLD PRIVATE LIMITED HQRXIMLAPPLY0000 2604AM24	20.11.202 3	10MT GOLD (DORE) BARS PURITY ; UPTO 95%	71081200	The committee examined the document submitted by the firm and decided to defer the case for want (i) valid BIS Licence and (ii) Utilization details of previous licence from the firm.
340.	BRIGHT METAL REFINERS HQRXIMLAPPLY0000 2591AM24	18.11.202 3	2 MT GOLD (DORE) BARS PURITY : UPTO 95%	71081200	The committee noted that the firm has been granted import licence No. 0111011413 on 10.10.2023 for 10 MT of Gold Dore bar. Accordingly, the committee decided to seek utilization details of import licence No. 0111011413 dated 10.10.2023
341.	KUNDAN CARE PRODUCTS LIMITED HQRXIMLAPPLY0000 2549AM24	15.11.202 3.	10000 Kgs GOLD DORE BARS - MAXIMUM PURITY 95 PERCENT	71081200	The committee examined the documents submitted by the firm and decided to approve the case for 10 MT of Gold Dore Bar (purity upto 95%). Condition: Goods shall be cleared under Notification No.50/2017-Customs dated 30.06.2017, as amended from time to time.



5. The meeting ended with a vote of thanks to the chair.
